

ORISSA HIGH COURT

FILING REPORT AS ON :27/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/44067/2025 ADMLS/5/2025	SILK ROAD SHIPPING AND CHARTERING LTD,CUTTACK VS MV MAGNET TEAM (IMO 9233507)	SOHITAM MISHRA VS	// ()	
2	D-ARBP/44086/2025	M/S RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// ()	
3	D-ARBP/44322/2025	M/S. GLOBAL AVIANAUTICS LTD. (GAL), NEW DELHI VS STATE OF ODISHA	HITENDRA KUMAR MOHAPATRA VS	// ()	
4	D-BLAPL/32965/2025	SANDEEP CHAUDHURI VS STATE OF ODISHA	SAUKTA MUNDA VS	MANAMUNDA /250 /2025 ()	AOR20220002621C202500019
5	D-BLAPL/32967/2025	LOCHAN NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /503 /2023 ()	AOR20220000371C202500162
6	D-BLAPL/32973/2025	JAGANNATH PARICHA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	ADVA /168 /2024 ()	AOD20240000430C202500052
7	D-BLAPL/32974/2025 BLAPL/11301/2025	MOHIN KHAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE TOWN /265 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000770/2025	
8	D-BLAPL/32975/2025	ABHI CHANDAN VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI SADAR /85 /2025 ()	
9	D-BLAPL/32976/2025	PREMANANDA BAG VS STATE OF ODISHA	GOURA HARIJAN VS	NARLA /201 /2025 ()	AOR20220000742C202500002
10	D-BLAPL/32980/2025	SAMRAY HANSDAH VS STATE OF ODISHA	MAHES DAS VS	/ /0 ()	
11	D-BLAPL/32982/2025	JUGNU SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /467 /2025 ()	

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12	D-BLAPL/32984/2025	BIMAL B. SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
13	D-BLAPL/32986/2025	LOKHENDRA SINGH @ LOKAM SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /450 /2025 () //	
14	D-BLAPL/32988/2025	KESHA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /97 /2024 () //	
15	D-BLAPL/32990/2025	AKASH SING @ SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	GOSANINUAGAM /188 /2024 () //	
16	D-BLAPL/32991/2025	SURESH BHOI VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /227 /2025 () //	
17	D-BLAPL/32992/2025	GAGAN @ GAGANA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	CHATRAPUR /602 /2025 () //	
18	D-BLAPL/32994/2025	PITABASH RAITA @ PITABAS RAITA VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	GUNUPUR /89 /2018 () //	
19	D-BLAPL/32995/2025	SANATAN BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
20	D-BLAPL/32998/2025	KUMAR SUKLA @ KUMAR CHANDRA SUKLA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	BARI RAMCHANDRAPUR /226 /2025 () //	
21	D-BLAPL/33000/2025	DIBAKAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATİKIA VS	PURUSHOTTAMPUR /240 /2025 () //	
22	D-BLAPL/33005/2025	TUNA SETHI @ LANDI VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	CHAMAKHANDI /372 /2025 () //	
23	D-BLAPL/33009/2025	MITHUN PRADHAN	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /430 /2025	AOR20220001631C202500292

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33012/2025	KUNA BANAK @ BANKA	DIPTI RANJAN BHOKTA	SEMILLIGUDA /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33013/2025	NEWTON @ NIHAR RANJAN GHARAMI	BIBEKANANDA MAHAPATRA	MARSHAGHAI /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33017/2025	MUKESH PRADHAN @ MUNA	BIKASH KARNA	BOUDH /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33022/2025	JAYA RAM DURUA	GOPINATH MISHRA	KUNDRA /69 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33033/2025	KAILASH GOND	UMAKANTA BARIK	RAIGHAR /117 /2025	AOR20220001399C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33036/2025	NIRANJAN JANI	RAJIB LOCHAN PATTNAIK	KODINGA /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33038/2025	JUGUNU KHAN @ ZABID KURESI	JAGABANDHU SAHU	PADAMPUR /259 /2025	AOR20220001487C202500087
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33042/2025	BHAKTIKANTA @ BHAKTAKANTA BEHERA @ BHAKTAKANTA	PHARMENDRA SETHY	OUPADA /145 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33046/2025	MANOJ SA	DEVASHIS PANDA	HEMGIR /107 /2025	AOR20220001247C202500122
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33047/2025	DIBAKAR SWAIN	SUSANTA KUMAR TRIPATHY	KUAKHIA /307 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33048/2025	CHANDRASEKHAR SAGAR	AMITAV TRIPATHY	GAISILET /87 /2025	
		VS	VS	()	

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35	D-BLAPL/33057/2025	STATE OF ODISHA KALANDI BHOI @ KALIA VS	KALI PRASAD MUDULI VS	// GOBINDAPUR /189 /2025 ()	
36	D-BLAPL/33058/2025	STATE OF ODISHA PRASANNA @ PRASANNA KUMAR MOHAPATRA VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /307 /2023 ()	
37	D-BLAPL/33060/2025	STATE OF ODISHA SAROJ NATH VS	SNEHASISH BEHERA VS	// GOBINDAPUR /189 /2025 ()	
38	D-BLAPL/33062/2025	STATE OF ODISHA ARABINDA NAYAK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// NAUGAON /209 /2025 ()	
39	D-BLAPL/33066/2025	STATE OF ODISHA PRASANNA @ PRASANNA KUMAR MOHAPATRA VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /490 /2025 ()	
40	D-BLAPL/33067/2025	STATE OF ODISHA PRASANNA @ PRASANNA KUMAR MOHAPATRA VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /475 /2023 ()	
41	D-BLAPL/33072/2025	STATE OF ODISHA KAMPA DORA VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /275 /2025 ()	
42	D-BLAPL/33078/2025	STATE OF ODISHA SANJEEB KUMAR BARIHA @ SANJEEB BARIHA @ BARIHA VS	BALAKRISHNAN CHARAN ROUT VS	// PAIKMAL /239 /2025 ()	
43	D-BLAPL/33080/2025	STATE OF ODISHA RANJIT SINGH VS	HEMANTA KUMAR MOHANTA VS	// MURUDA /285 /2025 ()	
44	D-BLAPL/33082/2025	STATE OF ODISHA JIBAN NAIK VS	PRAVAT KUMAR MUDULI VS	// BARAMBA /275 /2025 ()	
45	D-BLAPL/33086/2025	STATE OF ODISHA D.N.DINESH VS	MAHES DAS VS	// BALLIGUDA /196 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/33087/2025	BIKRAM SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	LANJIGARH /88 /2025 () //	
47	D-BLAPL/33090/2025	ATMARAM RANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	LAKHANA /49 /2025 () //	
48	D-BLAPL/33091/2025	D.N.DINESH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /104 /2025 () //	
49	D-BLAPL/33094/2025	SIDHESWAR BAGHASINGH @ KALU BALIARSINGH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JATNI P.S. /150 /2025 () //	
50	D-BLAPL/33096/2025	SPANDAN MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LALBAG /401 /2025 () //	
51	D-BLAPL/33097/2025	GOUR MANDAL VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /120 /2020 () //	
52	D-BLAPL/33098/2025	PARUL SINGH VS STATE OF ODISHA	MANGU NANDY VS	NANDAPUR /77 /2025 () //	
53	D-BLAPL/33102/2025	DIPANKAR HALDAR VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /403 /2024 () //	
54	D-BLAPL/33107/2025	SANJAYA KUMAR @ SANJAY VS STATE OF ODISHA	MANGU NANDY VS	NANDAPUR /77 /2025 () //	
55	D-BLAPL/33110/2025	RAMAKANTA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /129 /2025 () //	
56	D-BLAPL/33116/2025	MANAS @ DIPU SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /202 /2022 () //	
57	D-BLAPL/33120/2025	SIMANCHAL JAL	AMULYA RATNA PANDA	TUMUDIBANDHA /55 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/33121/2025	SATYA NARAYAN SAHOO @ SATYA	AMLAN SHAKTI PAUL	KHURDA MODEL /238 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/33122/2025	SHAHARUK SHAHA	AMULYA RATNA PANDA	TUMUDIBANDHA /55 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/33130/2025	NUTAN PADHAN	ANSHUMAN PANDA	LOISINGHA(BOLANGIR) /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/33131/2025	BIKASH CHANDRA GIRI	KARUNAKAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/33132/2025	SUDARSHAN BARADA	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/33133/2025	SANJIB @ SANJIV KERKETTA	BHARAT BHUSAN ROUSTRAY	PLANTSITE /492 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/33136/2025	ASHISH KUMAR ROUT @ ASHISH ROUT	KARUNAKAR NAYAK	BHADRAK TOWN /477 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/33137/2025	JITU ALIAS SATYABRATA MALLIK	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202500204
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/33139/2025	ANKUSH BAL	KULDEEP MOHANTY	/ /	AOD20240000012C202500250
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/33143/2025	KARUNAKAR KISKU	LAXMIDHAR MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/33147/2025	RAJESH BARIK	KULDEEP MOHANTY	/ /	AOD20240000012C202500248
		VS	VS	()	

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69	D-BLAPL/33165/2025	STATE OF ODISHA LITUN @ LITAN PATTNAIK @ LITUN PATTANAYAK VS DEBADUTTA KANUNGO	VS	// ANGUL SADAR PS /686 /2024 ()	
70	D-BLAPL/33169/2025	STATE OF ODISHA BRIJESH KUMAR SINGH VS	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD2024000069C202500064
71	D-BLAPL/33171/2025	STATE OF ODISHA MIKENDRA DEO VS	SUMAN MITRA VS	// () //	AOD20240000333C202500094
72	D-BLAPL/33172/2025	STATE OF ODISHA SUMANTA SAHU VS	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD2024000069C202500066
73	D-BLAPL/33177/2025	STATE OF ODISHA NILAMBARA KANHAR VS	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD2024000069C202500065
74	D-BLAPL/33182/2025	STATE OF ODISHA MALAY KUMAR BHOI VS	SUBHRANSU BAGARTY VS	// () //	AOR20220000947C202500004
75	D-BLAPL/33184/2025	STATE OF ODISHA SUBHAM SETHI VS	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500254
76	D-BLAPL/33185/2025	STATE OF ODISHA AKULA BANCHHOR VS	SANJAY KUMAR CHAINI VS	// () //	AOR20230000106C202500003
77	D-BLAPL/33187/2025	STATE OF ODISHA JISAYA GOMANGO VS	SANJIB KUMAR BHANJADEO VS	//0 () //	
78	D-BLAPL/33189/2025	STATE OF ODISHA PRABHAKAR NAYAK VS	SANJIB KUMAR BHANJADEO VS	//0 () //	
79	D-BLAPL/33191/2025	STATE OF ODISHA MARIYAM DUNG DUNG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// HATIBARI /206 /2025 () //	

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80	D-BLAPL/33194/2025	DIPU ALIAS DIPU RANJAN NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	// () //	AOD20240000388C202500045
81	D-BLAPL/33199/2025	BIKAS ROUT @ BUBU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAHID NAGAR P.S. /275 /2025 () //	
82	D-BLAPL/33202/2025	NILADHAR NAIK @ TANMAYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /172 /2024 () //	
83	D-BLAPL/33205/2025	BIJAY KUMAR KHATUA VS STATE OF ODISHA	PRATIK NAYAK VS	DHARMASALA /433 /2025 () //	
84	D-BLAPL/33209/2025	ANIL PRADHAN VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202500126
85	D-BLAPL/33210/2025	SWADHIN HARIPAL VS STATE OF ODISHA	Sayed Muzaffar Alli VS	// () //	AOR20220003666C202500029
86	D-BLAPL/33211/2025	NARAYAN BEHERA @ KANTA @ NALIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /46 /2025 () //	
87	D-BLAPL/33213/2025	UTTAM DIGAL VS STATE OF ODISHA	SUSANTA LENKA VS	// () //	AOR20220001299C202500006
88	D-BLAPL/33218/2025	RAMESH SUNA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	//0 () //	
89	D-BLAPL/33221/2025	D.K. @ DAITARY KHEMUNDU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /12 /2025 () //	
90	D-BLAPL/33223/2025	PAUL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /50 /2025 () //	
91	D-BLAPL/33224/2025	MAHENDRA BUDIYA	PRATIK DASH	CYBER CRIME AND E.O, BALASORE /12 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CMP/44103/2025	KHIRASINDHU BHOI	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		BHUBANESWAR BHOI		//	
93	D-CMP/44107/2025	KARTIKA RANA	BIDYADHAR MUDULI	//	
		VS	VS	()	
		PARAMANANDA MUDULI		//	
94	D-CMP/44136/2025	SARITA RANI MISHRA	ASHOK KUMAR PATTANAYAK	//	AOD20250000869C202500001
		VS	VS	()	
		SABITA MISHRA		//	
95	D-CMP/44145/2025	SABITRI PRADHAN	SOUMYA MISHRA	//	
	CMP/1727/2025	VS	VS		DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar)
		NIRMAL CHANDRA PRADHAN			RFA/0000029/2019
96	D-CMP/44156/2025	BHIMSEN SAHOO	SUSHANTA KUMAR JOSHI	//	
		VS	VS	()	
		NARAYAN SAHOO		//	
97	D-CMP/44180/2025	RAJESH KUMAR AGARWAL	AVIJIT PAL	//	
		VS	VS	()	
		TARAKNATH SUR		//	
98	D-CMP/44184/2025	LAMBODAR @ DAMBARU ROUT	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		RAJABATI ROUT		//	
99	D-CMP/44217/2025	SASMITA DASH	SUMITRA MOHANTY	//	
		VS	VS	()	
		ANANYA SRISTI SATPATHY		//	
100	D-CMP/44253/2025	USHARANI SAHOO	SUVASHISH PATTANAIK	//	
		VS	VS	()	
		NAGEN SUNDARAY		//	
101	D-CMP/44259/2025	BUDHEMATI NAIK	ALOK KUMAR PANDA	//	AOD20240000536C202500022
		VS	VS	()	
		PRADEEP KUMAR PATRA		//	
102	D-CMP/44331/2025	RAM KRUSHNA SAHU	SWARUP KUMAR PATNAIK	//	
		VS	VS	()	

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103	D-CMP/44372/2025	AVARANI DAS BHARATI MOHANTY VS	SOUGAT DASH VS	// // 0	
104	D-CONTC/44064/2025	UMAKANTA SWAIN BALAKRUSHNA BEHERA VS	ADV. VS	// // 0	
105	D-CONTC/44072/2025	B.K.MOHAPATRA,CDMO,PURI SAROJ KUMAR SENANAYAK VS	ADV VS	// // 0	AOD20240000311C202500076
106	D-CONTC/44079/2025	ASHUTOSH KULKARNI, COLLECTOR RAYAGADA SIBA PRASAD RAY VS	ADV. VS	// // 0	
107	D-CONTC/44080/2025	S.N.GIRISH,IAS RAMESH CHANDRA NAYAK VS	ADV. VS	// // 0	
108	D-CONTC/44081/2025	S.N.GIRISH,IAS JAYASHREE BARIK VS	SUDHIR KUMAR MALLICK VS	// // 0	
109	D-CONTC/44088/2025	PRATIVA DORA,DIRECTOR,SECONDARY EDUCATION,BBSR,KHORDHA HARIHAR BINDHANI VS	SATYABRATA MOHANTY (1) VS	// // 0	
110	D-CONTC/44139/2025	ARABINDA AGARWAL,IAS SARBESWAR NAYAK VS	ADV VS	// // 0	AOR20220001535C202500214
111	D-CONTC/44140/2025	GIRISH S.N., SECRETARY PANCHAYATI RAJ AND DINKING WATER DEPTT. PRAMOD KUMAR PATEL VS	ADV VS	// // 0	AOR20220001535C202500215
112	D-CONTC/44146/2025	ANU GARG, SECREATRY WATER RESOURCES DEPTT. SABITA CHHATRIA VS	ADV. VS	// // 0	
113	D-CONTC/44166/2025	PRATHIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA KUMUD BIHARI BEDBAK VS	PRASANTA KUMAR JOSHI VS	// // 0	AOR20230000684C202500020
		SHANTANU KUMAR PADHIHARI, BLOCK EDUCATION OFFICER MURIBAHAL		//	

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114	D-CONTC/44175/2025	AO, PUNJAB NATIONAL BANK, BALASORE VS PRASANNA KUMAR MOHANTY,SUB-REGISTERING OFFICER,ARANJI BONTH,BHADRAK	ADV. VS	// 0	
115	D-CONTC/44177/2025	RAJANIKANTA PATEL VS ARAVIND AGRAWAL,IAS	DEBASIS ROUT VS	// 0	
116	D-CONTC/44183/2025	SUCHILAGNA KAR VS N.THIRUMALLA NAIK,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHURDA	SUBHADUTTA ROURAY VS	// 0	
117	D-CONTC/44189/2025	JITENDRA KUMAR ROUL VS DILIP ROURAJ,COLLECTOR-CUM-DISTRICT MAGISTRATE,BHADRAK	SATYA NARAYAN BHRAMAR RAY VS	// 0	
118	D-CONTC/44216/2025	PRAMOD KUMAR SARANGI VS SATYBRATA SAHU,COMM-CUM-SECRETARY	ADV. VS	// 0	
119	D-CONTC/44220/2025	SWAMI SADANANDA SARASWATI VS BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,BBSR,KHORDHA	ADV. VS	// 0	
120	D-CONTC/44223/2025	MANOJ KUMAR JENA VS N.THIRUMALA NAIK,COMM-CUM-SECRETARY	GOKULANANDA PADHI VS	// 0	
121	D-CONTC/44226/2025	BHASKAR CHANDRA GARNAIK VS N.B.S. RAJPUT,IAS	ADV. VS	// 0	
122	D-CONTC/44227/2025	BIJAY KUMAR NAYAK VS N.B.S.RAJPUT,IAS	ADV. VS	// 0	
123	D-CONTC/44231/2025	SUNANDA DALAI VS SUSANTA KUMAR NAYAK,CDMO,GANJAM	ADV. VS	// 0	
124	D-CONTC/44234/2025	SABITA NAYAK VS SUSANTA KUMAR NAYAK,CDMO,GANJAM	ADV. VS	// 0	
125	D-CONTC/44241/2025	KANANBALA SWAIN	ADV.	//	

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		VS	VS	()	
126	D-CONTC/44254/2025	SUSANTA KUMAR NAYAK,CDMO,BERHAMPUR,GANJAM DIPTI REKHA PATRA	ADV.	//	
		VS	VS	()	
127	D-CONTC/44258/2025	SUSANTA KUMAR NAYAK,CDMO,GANJAM SAGARIKA NAIK	ADV.	//	
		VS	VS	()	
128	D-CONTC/44261/2025	SUSANTA KUMAR NAYAK,CDMO,GANJAM DR MANORANJAN PANDA	Atul Tripathy	//	AOD20240000618C202500161
		VS	VS	()	
129	D-CONTC/44264/2025	ASWATHY S, IAS SUSILA KUMAR MAHARATHI	Atul Tripathy	//	AOD20240000618C202500160
		VS	VS	()	
130	D-CONTC/44265/2025	B PARAMESWARAN, IAS TAPTI MANDAL NAYAK	ADV.	//	
		VS	VS	()	
131	D-CONTC/44268/2025	SUSANTA KUMAR NAYAK,CDMO,GANJAM HIMANSU MOHAN MISHRA	Atul Tripathy	//	AOD20240000618C202500162
		VS	VS	()	
132	D-CONTC/44269/2025	SURENDRA KUMAR, IAS SADASHIBA MOHANTY	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
133	D-CONTC/44271/2025	AMULYA RANTA SAHOO,SUB-REGISTRAR,PANPOSH,ROURKELA,SUNDARGARH SIRLA MOHAN RAO	SARAT KUMAR BEHERA	//	AOD20250000195C202500017
		VS	VS	()	
134	D-CONTC/44272/2025	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION SUDHANSU MALIK	ADV.	//	
		VS	VS	()	
135	D-CONTC/44273/2025	PRADIPTA KUMAR SETHI,TAHASILDAR,BINIJHARPUR,JAJPUR P APPA RAO	SARAT KUMAR BEHERA	//	AOD20250000195C202500018
		VS	VS	()	
136	D-CONTC/44274/2025	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION ASHOK MISHRA	MANAS RANJAN BAUG	//	AOR20220002374C202500176
		VS	VS	()	

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137	D-CONTC/44276/2025	PERUL PATAWARI LAXMI PRIYA RAULA VS	ADV. VS	// // 0	
138	D-CONTC/44296/2025	ASWATHY S.,IAS SARMISTA SENAPATY VS	ADV. VS	// // 0	
139	D-CONTC/44298/2025	PRIYABRATA BEHERA,SUPERINTENDING ENGINEER,DRAINAGE DIVISION,BBSR,KHURDA BIBHUTI CHARAN MOHANTY VS	ADV. VS	// // 0	
140	D-CONTC/44303/2025	PRATIVA DORA,REGISTRAR,OUAT,BSBR,KHURDA BIDYUTPRAVA DAS VS	ADV. VS	// // 0	
141	D-CONTC/44306/2025	SHALINI PANDIT,IAS BINATI RATH VS	ADV. VS	// // 0	
142	D-CONTC/44314/2025	KALI PRASANNA MOHAPATRA,IAS TRILOCHAN MOHANTY VS	ADV. VS	// // 0	
143	D-CONTC/44319/2025	SUSANTA KUMAR DASH,IAS HARADHAN DEBNATH VS	SUBHADUTTA ROUSTRAY VS	// // 0	
144	D-CONTC/44326/2025	B.PARAMESWARAN,IAS SWATIPRABHA MOHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
145	D-CONTC/44330/2025	B.PARAMESWARAN,IAS DILLIP KUMAR MAHANTA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
146	D-CONTC/44344/2025	B.PARAMESWARAN,IAS DR. DEBASIS MISHRA @ DEBASHISH MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
147	D-CONTC/44346/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR MADHURI MISHRA VS	ADV. VS	// // 0	
		MRUTYUNJAY TRIPATHY,TAHASILDAR		//	

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148	D-CONTC/44347/2025	SATYAJIT DASH VS MRUTYUNJAY TRIPATHY,TAHASILDAR	ADV. VS	// ()	
149	D-CONTC/44349/2025	SANJAY MISHRA VS DEBASHREE MUKHERJEE,SECRETARY,MSDE,NEW DELHI	PRABIR KUMAR PRADHAN VS	// ()	
150	D-CONTC/44352/2025	DOAITA PRADHAN VS MANORAMA DEI,CDMO,CUTTACK	ADV. VS	// ()	
151	D-CONTC/44354/2025	DR. RAJBALLAV MOHANTY VS ARAVIND AGRAWAL,IAS	ADV. VS	// ()	
152	D-CONTC/44356/2025	SUBASH CHANDRA THATI VS LAGNAJIT BEHERA,OAS	ABHILASH MISHRA VS	// ()	
153	D-CONTC/44357/2025	BISHNU PRASAD RATH VS ANU GARG,IAS	AMIT KUMAR SAA VS	// ()	
154	D-CONTC/44358/2025	BASUDEV DASH VS ADITYA GOYAL,IAS	ADV. VS	// ()	
155	D-CONTC/44360/2025	SAYED NIAYZUL KARIM VS ANANYA DAS,IAS	ADV. VS	// ()	
156	D-CONTR/32981/2025	BASANTI BEHERA VS ANURADHA MARTHA,IIC,MARKATNAGAR,PHASE-II POLICE STATION,CDA,CUTTACK	ADV. VS	//0 ()	
157	D-CRLA/32966/2025	DEBRAJ BANARA VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	NIHALPRASAD /125 /2016 ()	
158	D-CRLA/32985/2025	BINOD RAY VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BURLA /271 /2025 ()	
159	D-CRLA/32993/2025	FAKIR BHOI	KARUNAKAR GAYA	SATYABADI /283 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLA/33020/2025	CHUDAMANI MEHER@CHUDA	JUGALA KISHORE PANDA	PADAMPUR /144 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLA/33035/2025	UANSU HARPAL @ UANSHU HARIPAL	JAGABANDHU SAHU	TITILAGARH /180 /2023	AOR20220001487C202500088
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLA/33045/2025	THE VICTIM	HEMANTA MOHANTA	SERANGO /18 /2024	AOD20240000239C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLA/33052/2025	BHAGAT PUJARI	SANGRAM KESHARI ROUT	MAIDALPUR /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLA/33065/2025	ARATI MISHRA	NIRANJAN LENKA	//0	
		VS	VS	()	
		BIJAY KUMAR DAS		//	
165	D-CRLA/33100/2025	SANJAY MALLIK @ MALIK	BASANTA KUMAR DAS	KUAKHIA /110 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLA/33109/2025	SUDAM SWAIN	SAMVIT MOHANTY	TIRTOL /135 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLA/33118/2025	DHANUA @ DHANESWAR OJHA	MANAS KUMAR CHAND	ANANDAPUR /53 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLA/33140/2025	AJU ALIAS ANJAN KUMAR PRADHAN ALIAS ANJAN PRADHAN	PRADHAN KUMAR PATTANAIAK	//	AOD20240000968C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMA/33152/2025	MANOJ KUMAR NAYAK	RUDRA SHANKAR MISHRA	LALBAG /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/32972/2025	SURATHA SINGH	PREETAM MISHRA	HARABHANGA /92 /2020	AOR20220000932C202500027
		VS	VS	()	

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171	D-CRLMC/33002/2025	STATE OF ODISHA KALIA BISOYI VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR (KODALA) /90 /2021 ()	AOD20240000242C202500252
172	D-CRLMC/33006/2025	STATE OF ODISHA ABHIRAM PANDA VS	DEBASNAN DAS VS	// BARAMBA /2 /2014 ()	
173	D-CRLMC/33018/2025	STATE OF ODISHA PRADEEP PALIA VS	BIKASH KARNA VS	// MANAMUNDA /29 /2015 ()	
174	D-CRLMC/33019/2025	STATE OF ODISHA KUSEL @ KUSALESWAR MEHER VS	BIKASH KARNA VS	// KANTAMAL /70 /2018 ()	
175	D-CRLMC/33021/2025	STATE OF ODISHA PRAKASH TRIPATHY VS	BISWABHUSAN DAS VS	// PARADEEP /309 /2025 ()	
176	D-CRLMC/33023/2025	STATE OF ODISHA ABHIMANYU BEHERA VS	BISWABHUSAN DAS VS	// PARADEEP /310 /2025 ()	
177	D-CRLMC/33024/2025 CRLMC/4455/2025	STATE OF ODISHA SAMBIT RAY VS	BIBHUTI BHUSAN CHOUDHURY VS	// / /0 EXECUTIVE MAGISTRATE,CUTTACK(Cuttack)	CRMC/0001382/2025
178	D-CRLMC/33025/2025	STATE OF ODISHA ABHIMANYU BEHERA VS	BISWABHUSAN DAS VS	// PARADEEP /308 /2025 ()	
179	D-CRLMC/33029/2025	STATE OF ODISHA RADHESHYAM PANDA VS	RAJIB LOCHAN PATNAIK VS	// / /0 ()	
180	D-CRLMC/33034/2025	SIGMA DASH MUKESH KUMAR BEHERA VS	BYOMAKESH TRIPATHY VS	// HANDAPA /321 /2025 ()	
181	D-CRLMC/33039/2025	STATE OF ODISHA TRIPATI SATAPATHY VS	SOUBHAGYA KUMAR DASH VS	// KODALA /6 /2022 ()	AOR20220001631C202500293
		STATE OF ODISHA		//	

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182	D-CRLMC/33043/2025	RANJAN TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BUDEN /34 /2019 () //	AOR20220001487C202500089
183	D-CRLMC/33050/2025	SUMANTA SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	RAJKANIKA /305 /2021 () //	
184	D-CRLMC/33053/2025	TRINATH BISWAL VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	SPECIAL CRIME UNIT /3 /2025 () //	
185	D-CRLMC/33056/2025	KRUSHNA CHANDRA PATRA VS ANIL KUMAR MUDULI	BAURI BANDHU CHAMPATIRAY VS	/ /0 () //	
186	D-CRLMC/33059/2025	ANUP SINGH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	SPECIAL CRIME UNIT /3 /2025 () //	
187	D-CRLMC/33071/2025	SK. MANJAR VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	/ /0 () //	
188	D-CRLMC/33075/2025	SURYANARAYAN BEHERA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	TIRTOL /435 /2024 () //	AOR20230000065C202500031
189	D-CRLMC/33084/2025	PARESH CHANDRA BIHARI @ PRAMISH CHANDRA VS STATE OF ODISHA	BIHARI ANANDA PANDA VS	NARLA /183 /2024 () //	
190	D-CRLMC/33089/2025	ANUPAM CHAKRA VS NILAMADHAB PRAHARAJ	SHYAM SUNDAR CHHUALSINGH VS	/ /0 () //	
191	D-CRLMC/33104/2025	SATYABRATA NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDAKA P.S. /97 /2025 () //	
192	D-CRLMC/33111/2025	SAMIR GADANAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	TUMUSINGA /26 /2015 () //	
193	D-CRLMC/33114/2025	M.HARIHAR PRADHAN	ANUPAM DASH	RAMBHA (KHALLIKOTE) /173 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/33117/2025	LAXMI NARAYAN SAHOO	SURYA NARAYAN MISHRA	CHANDANPUR /16 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/33124/2025	AMBARISHA NAYAK	GOPAL KRUSHNA NANDA	TUMUSINGA /26 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/33125/2025	KALU NAYAK	AMITAV TRIPATHY	FATEGARH /282 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/33129/2025	GARIBA SUNA	ANSHUMAN PANDA	MANAMUNDA /108 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/33134/2025	SK. MESIRUDDIN @ RAJA	KULDEEP MOHANTY	BALASORE SADAR /361 /2025	AOD20240000012C202500249
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/33142/2025	PRASANTA KUMAR SETHI ALIAS PRASANTA SETHYSANTOSH KUMAR MAHANTY		//	AOD20240000242C202500253
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/33145/2025	BIKASH DASH	BIDYADHAR PANDA	//	AOR20220001945C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/33151/2025	ARJUN PANSARI @ ARJUN KANSARI	DEVASHIS PANDA	SONEPUR /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/33154/2025	SOMANATHA BARIK @ SOMNATH BARIK	DEVASHIS PANDA	KHURDA SADAR /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/33170/2025	SIBA PRASAD SAHU ALIAS SIBA SANKAR SAHU	ARUN KUMAR BUDHIA	//	AOD20240000603C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/33181/2025	ARJUN SAHU	BIJAYA KUMAR RAGADA	JHARSUGUDA GRPS /88 /2025	
		VS	VS	()	

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205	D-CRLMC/33183/2025	STATE OF ODISHA PRATAP CHANDRA MOHAPATRA@PRADEEP MOHAPATRA VS	ABHIRATI RANJAN MOHANTY VS	// BRAHMAGIRI /146 /1993 ()	
206	D-CRLMC/33186/2025	STATE OF ODISHA RAJENDRA PRASAD MOHANTY @ RAJENDRA MOHANTY VS	ANANDA MOHAPATRA VS	// BALASORE VIGILANCE /30 /2017 ()	
207	D-CRLMC/33188/2025	STATE OF ODISHA(VIG.) MOHAMMAD SALLUDIN VS	DIBYA PRAKASH MISHRA VS	// // ()	AOR20220002454C202500135
208	D-CRLMC/33190/2025	STATE OF ODISHA PRIYABRATA ROUSTRAY @ PINTU VS	BIDESHI KUMAR GHADAI VS	// CUTTACK SADAR /274 /2019 ()	
209	D-CRLMC/33193/2025	STATE OF ODISHA DEBRAJ MATIARI @ DEBARAJ MATIARI @ DEBASURYA VS	KANTA DWIBEDI VS	// NAKTIDEUL /133 /2022 ()	
210	D-CRLMC/33196/2025	STATE OF ODISHA BIKI ALIAS SAYAD SADAB VS	DIBYA PRAKASH MISHRA VS	// // ()	AOR20220002454C202500134
211	D-CRLMC/33200/2025	STATE OF ODISHA DUKHIRAM JENA VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202500196
212	D-CRLMC/33201/2025	State Of Odisha BIJAYA SAHOO @ BIJAYA KUMAR SAHOO @ BIJAYSUBRANKSAHOO VS	KANTA DWIBEDI VS	// KHANDAPARA /172 /2016 ()	
213	D-CRLMC/33220/2025	STATE OF ODISHA JITENDRA KUMAR MISHRA VS	UMA CHARAN MISHRA VS	// LALBAG /229 /2024 ()	
214	D-CRLMP/32989/2025	STATE OF ODISHA DIPTIMAYEE PATRA VS	MANASH RANJAN NAYAK VS	// // /0 ()	
215	D-CRLMP/33030/2025	STATE OF ODISHA ANUSUYA BISWAL VS	BYOMAKESH TRIPATHY VS	// // /0 ()	
		STATE OF ODISHA		//	

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216	D-CRLMP/33040/2025	MANORANJAN PARIDA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	/0 () //	
217	D-CRLMP/33041/2025	BHAGWAT PRASAD KAWTIA VS STATE OF ODISHA	SOMA PATNAIK VS	// () //	AOD20240000363C202500028
218	D-CRLMP/33069/2025	KHIROD PRADHAN @ KHIROD PATTANAİK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/0 () //	
219	D-CRLMP/33077/2025	RAKESH RAUTARAY @ RAKESH ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/0 () //	
220	D-CRLMP/33085/2025	RAJENDRA PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/0 () //	
221	D-CRLMP/33088/2025	BHIMASENA @ BHIMSEN LENKA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/0 () //	
222	D-CRLMP/33095/2025	AMIT KUMAR PASAYAT VS STATE OF ODISHA	BAIJUNATH PRASAD VS	/0 () //	
223	D-CRLMP/33128/2025	MINAKETAN MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/0 () //	
224	D-CRLMP/33195/2025	RAMA KRUSHNA SAHU VS JYOTHSNA SAHU	AMITAV TRIPATHY VS	/0 () //	
225	D-CRLREV/32968/2025	SITESH KUMAR BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /182 /2025 () //	
226	D-CRLREV/32978/2025	SANA @ JOGENDRA MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAIRANGPUR TOWN /36 /2015 () //	
227	D-CRLREV/33049/2025	NARAYAN RANA	AMITAV TRIPATHY	KANTAMAL /161 /2013	

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		VS	VS	()	//
228	D-CRLREV/33063/2025	STATE OF ODISHA NRUSINGH PRASAD SUNDARAY	PRAKASH KUMAR MISHRA	KHANDAGIRI P.S. /12 /2020	
		VS	VS	()	//
229	D-CRLREV/33106/2025	STATE OF ODISHA ADITYA GOUDA	AMITAV TRIPATHY	GOSANINUAGAM /177 /2024	
		VS	VS	()	//
230	D-CRLREV/33157/2025	STATE OF ODISHA PRAMOD KUMAR SWAIN	ABHILASH MISHRA	/ /0	
		VS	VS	()	//
231	D-CRLREV/33197/2025	STATE OF ODISHA MD. ARIF NAGARIA	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /499 /2024	
		VS	VS	()	//
232	D-CRLREV/33216/2025	STATE OF ODISHA SANKARSHAN MEHER @ SANKARSAN MEHER	KOUSIK ANANDA GURU	/ /0	
		VS	VS	()	//
233	D-LAA/44375/2025	CHHABIRANI MEHER	CHHABIRANI MEHER		
		CHIEF ENGINEER(CONSTRUCTION)HEAD QUARTERS,LOT 10,SRMOLWANYE,SRIPANEL COUNSEL)	CHIEF ENGINEER(CONSTRUCTION)HEAD QUARTERS,LOT 10,SRMOLWANYE,SRIPANEL COUNSEL)	//	
		VS	VS	()	//
234	D-MACA/44087/2025	BIJAYA BHARAT MOHAPATRA	BIJAYA BHARAT MOHAPATRA		
		KANHU CHARAN LENKA	BIRANCHI NARAYAN RATH	//	
		VS	VS	()	//
235	D-MACA/44110/2025	KEDAR BEHERA	KEDAR BEHERA		
		B.M., NATIONAL INSURANCE CO. LTD.	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	()	//
236	D-MACA/44111/2025	KRUSHNA BEHERA	KRUSHNA BEHERA		
		TRINATH MALI	RAMESH CHANDRA PRADHAN	//	
		VS	VS	()	//
237	D-MACA/44114/2025	SNEHAREKHA PADHI	SNEHAREKHA PADHI		
		SAMPANI RAIKA	RAMESH CHANDRA PRADHAN	//	
		VS	VS	()	//
238	D-MACA/44116/2025	TELA RAIKA	TELA RAIKA		
		NANDA KISHORE DUBEY	RAMESH CHANDRA PRADHAN	//	
		VS	VS	()	//

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239	D-MACA/44135/2025	SHAKTI KUMAR MANAGER, NATIONAL INSURANCE CO.LTD.,CUTTACKA	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
240	D-MACA/44280/2025	NITIN JOJO SHWETAPADMA NANDA	KISHORE KUMAR JENA	//	
		VS	VS	0	
241	D-MATA/44167/2025	DILLIP KUMAR PRADHAN NIBEDITA PATRA	LALATENDU PAL	//	AOR20220004366C202500013
		VS	VS	0	
242	D-MATA/44182/2025	PRITISH KUMAR SOHALA HADUBANDHU SAHU	TANMAY MISHRA	//	
		VS	VS	0	
243	D-MATA/44391/2025	SRILATA SAHU SMRUTI RANJAN NAYAK	RUCHI RAJGARHIA	//	
		VS	VS	0	
244	D-OTAPL/44187/2025	PADMINI KUMARI PANIGRAHI COMMNR. OF CUSTOMS(PREVENTIVE)KHURDA	PRASENJEET MOHAPATRA, (SR. STANDING COUNSEL)	//	
		VS	VS	0	
245	D-RPFAM/44059/2025	M/S. SAROSH YAZDANI DEBASIS @ DEBASHISH NANDA	KALU CHARAN SWAIN	//	AOR20220002157C202500035
		VS	VS	0	
246	D-RSA/44165/2025	BIDYUTLATA MISHRA DHARANIDHAR SETHY	VISWAJEET MALLICK	//	
		VS	VS	0	
247	D-RSA/44214/2025	CHIEF MANAGER AND AUTHORISED OFFICER, PNB, BBSR ALLOGIN@SAROJINI MAHARANA	JAGANNATH BHUYAN	//	
		VS	VS	0	
248	D-RSA/44263/2025	KASTURI MAHARANA@SUNA MAHARANA JAYANTI PANDA	DEEPAK RANJAN PARIDA	//	
		VS	VS	0	
249	D-RSA/44266/2025	BRAHMANANDA PANDA SUMIT PATRO	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		RENUBALA JENA		//	

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250	D-RSA/44342/2025	HAZRA BIBI VS SK. RAHEMAN @ ABDULLAH	SOURAV SUMAN BHUYAN VS	// ()	
251	D-RVWPET/44224/2025	BIBHUTI KANTA DAS VS ENDOWMENT COMMNR., BBSR	GAGAN BIHARI SINGH VS	// ()	
252	D-STREV/44262/2025	ODYSSEY ADVANCED TELEMATICS SYSTEM VS STATE OF ODISHA	Kananbala Roychoudhury VS	// ()	AOR20220001523C202500125
253	D-TRP(C)/44188/2025	ITISHREE MAHARANA VS SUMIT CHAUDHURY	SAMBIT SAMAL VS	// ()	
254	D-TRP(C)/44232/2025	SARITA SAHU VS SUBHAKANTA BEHERA	BHABANI SHANKAR DASPARIDA VS	// ()	
255	D-TRP(C)/44299/2025	PURNIMA MAHARANA VS SUDHANSU SEKHAR SAHOO	AMITAV TRIPATHY VS	// ()	
256	D-TRP(C)/44309/2025	NITHONIEL NAYAK VS MIMANSA SINHA	RAMDAS ACHARY VS	// ()	
257	D-TRPCRL/33176/2025	ROJITA NAHAK @ REJI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /294 /2022 ()	
258	D-WA/44126/2025	STATE OF ODISHA VS SANTOSH KUMAR PANIGRAHI	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500417
259	D-WA/44129/2025	STATE OF ODISHA VS RANJAN KUMAR SAMAL	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500439
260	D-WA/44131/2025	STATE OF ODISHA VS TRIBIKRAMA PANDA	SASWAT DAS,A.G.A VS	// ()	LOD20240000194C202500440
261	D-WA/44141/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500441

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		VS	VS	()	
262	D-WA/44168/2025	TANMAYA KUMAR BEURIA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500440
		VS	VS	()	
263	D-WA/44170/2025	RAJESH KUMAR BISWAL STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500418
		VS	VS	()	
264	D-WA/44171/2025	PITABAS PANDA MANAMATI PUJARI	SUKANTA KUMAR DALAI	//	AOD20240000306C202500146
		VS	VS	()	
265	D-WA/44248/2025	STATE OF ODISHA BENUDHAR BISWAL	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
266	D-WA/44282/2025	STATE OF ODISHA PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT	BROJ MOHANTA	//	LOD20240000172C202500419
		VS	VS	()	
267	D-WA/44295/2025	M/S JSW ENERGY(UTKAL)LTD SANTOSH KUMAR MOHANTY	ANAM CHARAN PANDA	//	
		VS	VS	()	
268	D-WA/44383/2025	STATE OF ODISHA UNION BANK OF INDIA	SANJAT DAS	//	
		VS	VS	()	
269	D-WP(C)/44047/2025	MUCHIRAM KISKU RAMA CHANDRA ROUT	SITANSU MOHAN SINGH	//	
	WP(C)/30548/2025	VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/44048/2025	M/S PANKAJ KUMAR AGARWALLA, ANGUL	RAMESH CHANDRA JENA	//	
		VS	VS	()	
		THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA		//	
271	D-WP(C)/44049/2025	NARENDRA MAJHI	KABIRAJ PRADHAN	//	
	WP(C)/30551/2025	VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/44050/2025	M/S MADAN MOHAN PRADHAN, ANGUL	RAMESH CHANDRA JENA	//	
		VS	VS	()	

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273	D-WP(C)/44051/2025 WP(C)/30554/2025	THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA KESHAB MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// // ()	
274	D-WP(C)/44052/2025	CHITRALEKHA PATTANAIK VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	// // ()	AOD20240000581C202500150
275	D-WP(C)/44053/2025	PRATAP CHANDRA DHALSAMANATA VS STATE OF ODISHA	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202500029
276	D-WP(C)/44054/2025 WP(C)/30464/2025	SNIGDHA MOHANTY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// // ()	
277	D-WP(C)/44055/2025 WP(C)/30560/2025	BICHITRA @ BICHITRANANDA SENAPATI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// // ()	
278	D-WP(C)/44056/2025 WP(C)/30588/2025	Er DEBASISHA HOTA VS STATE OF ODISHA	VS	// // ()	AOR20220001293C202500025
279	D-WP(C)/44057/2025 WP(C)/30563/2025	SASHIKA NAIK VS STATE OF ODISHA	PRASHANT KUMAR MISHRA VS	// // ()	AOR20250000938C202500016
280	D-WP(C)/44058/2025	PAYAL PANDEY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500065
281	D-WP(C)/44060/2025	KUNDAN MAHAKUL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()	AOR20240000732C202500046
282	D-WP(C)/44061/2025 WP(C)/30536/2025	SARMISTHA DASH VS STATE OF ORISSA	PITAMBAR PANDA VS	// // ()	
283	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA VS ODISHA HYDRO POWER CORPORATION LIMITED, BBSR	AMITABH MISHRA VS	// // ()	

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284	D-WP(C)/44063/2025	LALIT MOHAN SAMANTARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
285	D-WP(C)/44065/2025	SUMITRA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
286	D-WP(C)/44066/2025 WP(C)/30553/2025	SANDHYARANI JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
287	D-WP(C)/44068/2025	LINGARAJ PRAHARAJ VS DISTRICT SUB REGISTRAR, BARIPADA	JAGAJIBAN PRADHAN VS	// 0 //	
288	D-WP(C)/44069/2025	SURESH KUMAR MAHAPATRO VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //	
289	D-WP(C)/44070/2025	ARATI PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
290	D-WP(C)/44071/2025	SANKUNTALA SAHOO VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
291	D-WP(C)/44073/2025	RAJANIKANTA SAHOO VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
292	D-WP(C)/44074/2025	NATIONAL ALUMINIUM COMPANY LTD, ANGUL VS M/S.VEDVYAS LOGISTIC PRIVATE LTD., SUNDERGARH	PAMI RATH VS	// 0 //	
293	D-WP(C)/44075/2025	SADASHIV MOHAPATRA VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	DINESH KUMAR PANDA VS	// 0 //	
294	D-WP(C)/44076/2025	JHILIMA PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
295	D-WP(C)/44077/2025	BILWAMANGAL SATAPATHY	NILAMADHAB SARKAR	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/44078/2025	ARUN KUMAR HOTA	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/44082/2025	MITRABHANU DEO	ADITYA NARAYAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/44083/2025	RAKESH KUMAR PRUSTY	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
		RAJPAL SINGH		//	
299	D-WP(C)/44084/2025	M/S JYOTSNA ELECTRICAL APPLIANCE	BRUNDABAN ROUT	//	AOD20250000898C202500009
		VS	VS	()	
		AUTHORISED OFFICER CUM ASST. GENERAL MANAGER		//	
300	D-WP(C)/44085/2025	PRSANTA KUMAR PRADHAN	ARIJEET MISHRA	//	
		VS	VS	()	
		RASHMITA PRADHAN @ GOCHHAYAT		//	
301	D-WP(C)/44089/2025	M/S D.K ENGINEERING AND CONSTRUCTION	SIDHANT DWIBEDI	//	AOR20220001213C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/44090/2025	M/S D.K. ENGINEERING AND CONSTRUCTION	SIDHANT DWIBEDI	//	AOR20220001213C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/44091/2025	AKSHYAY KUMAR SAHU	DEBABRATA DASH	//	AOD20250001182C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/44092/2025	DHANESWAR GOPAL	DEBABRATA DASH	//	AOD20250001182C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/44093/2025	AKHIL CHANDRA SABAR	DEBABRATA DASH	//	AOD20250001182C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/44094/2025	MURALIDHAR BEHERA	BRAJA KISHOR PANDA	//	
		VS	VS	()	

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307	D-WP(C)/44095/2025	STATE OF ODISHA SUDAM CHARAN PRADHANI VS	DEBABRATA DASH VS	// // ()	AOD20250001182C202500011
308	D-WP(C)/44096/2025	STATE OF ODISHA MOHAN CHARAN DHAR BADGAYAN VS	ASWINI KUMAR DASH VS	// // ()	
309	D-WP(C)/44097/2025	STATE OF ODISHA RAMANI RANJAN GARNAYAK VS	BRAJA KISHOR PANDA VS	// // ()	
310	D-WP(C)/44098/2025	STATE OF ODISHA RATNAKARA MAHANTA VS	BRAJA KISHOR PANDA VS	// // ()	
311	D-WP(C)/44099/2025	STATE OF ODISHA DEBENDRA KUMAR PARIDA VS	BRAJA KISHOR PANDA VS	// // ()	
312	D-WP(C)/44100/2025	STATE OF ODISHA CHARANA MOHANTY VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
313	D-WP(C)/44101/2025	STATE OF ODISHA SURENDRA KUMAR PRADHAN VS	ARUNA NAYAK VS	// // ()	
314	D-WP(C)/44102/2025	STATE OF ODISHA MADHU SUDAN ROUT VS	BIRAJA PRASANNA DAS VS	// // ()	
315	D-WP(C)/44104/2025 WP(C)/30594/2025	DIRECTOR GENERA OF POLICE, CID CRIME JAGANNATH BISWABHUSAN DAS VS	BRANCH, CUTTACK TANMAY MISHRA VS	// // ()	
316	D-WP(C)/44105/2025	STATE OF ODISHA ANIRUDHA MUDULI VS	PRAVAT KUMAR NAYAK VS	// // ()	
317	D-WP(C)/44106/2025	BRANCH MANAGER, CENTRAL COOPERATIVE BANK LTD., DASPALLA BRANCH, NAYAGARH PADMANAV SENAPATI VS	SUBHADUTTA ROURTRAY VS	// // ()	
		STATE OF ODISHA		//	

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318	D-WP(C)/44108/2025	SIBASIS SAHU VS STATE OF ODISHA	GIRIDHARI SINGH VS	// () //	
319	D-WP(C)/44109/2025	SARAT KUMAR JENA VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// () //	
320	D-WP(C)/44112/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	LALATENDU SAMAL VS	// () //	
321	D-WP(C)/44113/2025	BIPIN BIHARI SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// () //	
322	D-WP(C)/44115/2025	SUJATA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //	
323	D-WP(C)/44117/2025 WP(C)/30595/2025	SRIDHAR SETHI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// () //	
324	D-WP(C)/44118/2025	Dr. LAXMIDHAR BISWAL VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// () //	AOR20220003344C202500075
325	D-WP(C)/44119/2025	M/S KONARK CEMENT AND ASBESTOS LTD VS COMMISSIONER OF SALES TAX CT AND GST	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202500072
326	D-WP(C)/44120/2025	SRIPATI AGASTI VS STATE OF ODISHA	DEBABRATA DASH VS	// () //	AOD20250001182C202500002
327	D-WP(C)/44121/2025	M/S. VIDISHA KRAFT, CUTTACK VS CHIEF COMNR OF CT AND GST, CUTTACK	ADITYA NARAYAN RAY VS	// () //	
328	D-WP(C)/44122/2025	M/S.AYUSHI GALVANO, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	ASIT KUMAR DASH VS	// () //	
329	D-WP(C)/44123/2025	KALPATARU SETHI	MOHIT KUMAR PATI	//	AOR20220001535C202500213

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		VS	VS	()	
330	D-WP(C)/44124/2025	STATE OF ODISHA PARSURAM NAIK	DEBABRATA DASH	//	AOD20250001182C202500003
		VS	VS	()	
331	D-WP(C)/44125/2025	STATE OF ODISHA DAYANIDHI JAL	DEBABRATA DASH	//	AOD20250001182C202500004
		VS	VS	()	
332	D-WP(C)/44127/2025	STATE OF ODISHA GANGARAM DASH	DEBABRATA DASH	//	AOD20250001182C202500005
		VS	VS	()	
333	D-WP(C)/44128/2025	STATE OF ODISHA NARENDRA PRASAD THAKUR	DEBABRATA DASH	//	AOD20250001182C202500006
		VS	VS	()	
334	D-WP(C)/44130/2025	STATE OF ODISHA LOKANATH MAJHI	DEBABRATA DASH	//	AOD20250001182C202500007
		VS	VS	()	
335	D-WP(C)/44132/2025	STATE OF ODISHA SRIBASTA GOPAL	DEBABRATA DASH	//	AOD20250001182C202500008
		VS	VS	()	
336	D-WP(C)/44133/2025	STATE OF ODISHA HETURAM MEHER	DEBABRATA DASH	//	AOD20250001182C202500009
		VS	VS	()	
337	D-WP(C)/44134/2025	STATE OF ODISHA GOBARDHAN MAJHI	DEBABRATA DASH	//	AOD20250001182C202500010
		VS	VS	()	
338	D-WP(C)/44137/2025	STATE OF ODISHA M/S. BHARAT ENGINEERING, ANGUL	ASIT KUMAR DASH	//	
		VS	VS	()	
339	D-WP(C)/44138/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA THE LEGAL EXECUTIVE, SHRIRAM GENERAL INSURANCE AND FINANCE CO. LTD., KOLKATA	PRANSAJ KUNDU	//	
		VS	VS	()	
340	D-WP(C)/44142/2025	BASANTA MAHAPATRA	LAXMIKANTA MOHANTY	//	
	WP(C)/30534/2025	SATYABHAMA NAYAK	VS	()	
		VS	VS	()	

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341	D-WP(C)/44143/2025	STATE OF ORISSA CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD, BBSR	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
342	D-WP(C)/44144/2025 WP(C)/30601/2025	CHANDAN JENA KISHORE BAG	DEBAJYOTI CHATERJEE	//	
		VS	VS	0	
343	D-WP(C)/44147/2025	STATE OF ODISHA SASMITA NAG	SOUMYA MISHRA	//	
		VS	VS	0	
344	D-WP(C)/44148/2025	STATE OF ODISHA S.B.I.GENERAL INSURANCE, SAMBALPUR	GIRIJA PRASAD DUTTA	//	
		VS	VS	0	
345	D-WP(C)/44149/2025	DULANETRA MAJHI THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	REASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
346	D-WP(C)/44150/2025	THE REGISTRAR-CUM-SECY, ODISHA HUMAN RIGHTS COMMISSION (OHRC), BBSR RAMESH CHANDRA GUNTHA	DESHA RANJAN RATH	//	
		VS	VS	0	
347	D-WP(C)/44151/2025	COMMISSIONER CUM SECY TO GOVT, REVENUE AND DISASTER MANAGEMENT DEPT., BBSR BHAGIRATHI MUNDA	MANORANJAN PADHI	//	
		VS	VS	0	
348	D-WP(C)/44152/2025	STATE OF ORISSA KASTIA NAYAK	SANJIB MOHANTY	//	
		VS	VS	0	
349	D-WP(C)/44153/2025 WP(C)/30573/2025	OUAT, BBSR BHADRA PUJARI	NIRANJAN LENKA	//	
		VS	VS	0	
350	D-WP(C)/44154/2025	STATE OF ODISHA LAXMAN KUMAR MAJHI	MANORANJAN PADHI	//	
		VS	VS	0	
351	D-WP(C)/44155/2025	STATE OF ORISSA AKHAYA KUMAR MAJHI	BAMADEV BARAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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352	D-WP(C)/44157/2025	DEEPAMUDRA GURU VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
353	D-WP(C)/44158/2025	M/S JSW UTKAL STEEL LIMITED., MUMBAI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
354	D-WP(C)/44159/2025	LAXMIPRIYA PRADHAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //	
355	D-WP(C)/44160/2025 WP(C)/30566/2025	PRABHAT DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	PARSURAM DAS VS	// 0 //	
356	D-WP(C)/44161/2025	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
357	D-WP(C)/44162/2025	AHALYA SAMANTARAY VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
358	D-WP(C)/44163/2025	BHARATI BARIK VS COLLECTOR, KHURDA	RAMAKANTA DAS VS	// 0 //	
359	D-WP(C)/44164/2025 WP(C)/30559/2025	SUSHAMA KUMARI JENA VS RECOVERY OFFICER, CHOLOMANDALAM INVESTMENT AND FINANCE CO LTD	SURAVI MOHANTY VS	// 0 //	AOR20220002374C202500174
360	D-WP(C)/44169/2025	PRUTHIRAJ MANIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
361	D-WP(C)/44172/2025	NAMITA BRAHMACHARI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
362	D-WP(C)/44173/2025	JAYA KRUSHNA PRADHAN VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //	
363	D-WP(C)/44174/2025	AUTHORIZED OFFICER, PUNJAB NATIONAL BANK VS SUPERVISOR, PUNJAB NATIONAL BANK CONSTRUCTION MANAGEMENT BRANCH, CUTTACK	ASPINDEHOMSIK		

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		VS	VS	()	
364	D-WP(C)/44176/2025	THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK DEEPAK KUMAR OJHA	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
365	D-WP(C)/44178/2025	STATE OF ODISHA PRASANNA KUMAR MAHALA	SAROJ KUMAR PADHI	//	
		VS	VS	()	
366	D-WP(C)/44179/2025	THE COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR DEEPAK KUMAR OJHA	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
367	D-WP(C)/44181/2025	STATE OF ODISHA KHETRA MOHAN NAYAK	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
368	D-WP(C)/44185/2025	STATE OF ODISHA BISWANATH SINGH SAMANTA	ASIT KUMAR DAS	//	
		VS	VS	()	
369	D-WP(C)/44186/2025	STATE OF ODISHA ATANU PATTNAYAK	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
370	D-WP(C)/44190/2025	STATE OF ODISHA ANJALI SINGH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
371	D-WP(C)/44191/2025	STATE OF ODISHA SUJIT KUMAR NANDA	SATYANARAYAN MISHRA	//	AOR20220001303C202500057
		VS	VS	()	
372	D-WP(C)/44192/2025	STATE OF ODISHA SANJAY KUMAR NAYAK	SWAPNIL ROY	//	AOR20220001600C202500158
		VS	VS	()	
373	D-WP(C)/44193/2025	STATE OF ODISHA JAGANNATH PRADHAN	SWAPNIL ROY	//	AOR20220001600C202500160
		VS	VS	()	
374	D-WP(C)/44194/2025	STATE OF ODISHA RASHMI RANJAN SAHOO	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/44195/2025	THE SECY TO GOVT, HEALTH AND FAMILY WELFARE DEPT, BBSR SUMA DEVI DASH VS STATE OF ODISHA	BISWAJIT NAYAK VS	// // ()	
376	D-WP(C)/44196/2025	RAJKISHORA ROUT VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202500159
377	D-WP(C)/44197/2025	KIRANBALA LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202500156
378	D-WP(C)/44198/2025	PIYUSH PRASAD PATTNAYAK VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// // ()	AOR20220001490C202500026
379	D-WP(C)/44199/2025	HEMANTA KUMAR NAYAK VS R.T.O.KENDRAPARA	KHIROD CHANDRA MAJHI VS	// // ()	
380	D-WP(C)/44200/2025	SUJATA PATTANAYAK VS STATE OF ODISHA	BISWAJIT NAYAK VS	// // ()	
381	D-WP(C)/44201/2025	ANWESH MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// // ()	AOR20220001490C202500025
382	D-WP(C)/44202/2025	HIMANSU SEKHAR SAHOO @ SUDHANSU SEKHAR SAHOO VS SUB COLLECTOR, BHUBANESWAR	MINOS RANJAN BAUG VS	// // ()	AOR20220002374C202500175
383	D-WP(C)/44203/2025	HEMANTA KUMAR NAYAK VS R.T.O.CHANDIKHOLE	KHIROD CHANDRA MAJHI VS	// // ()	
384	D-WP(C)/44204/2025	NABAGHANA MALLICK VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202500157
385	D-WP(C)/44205/2025	SIDHESWAR MAHADEV, SAMBALPUR VS STATE OF ODISHA	TAPAN MISHRA VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/44206/2025	SANJU PANIGRAHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //	AOR20220001558C202500205
387	D-WP(C)/44207/2025	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //	AOD20240000645C202500022
388	D-WP(C)/44208/2025	ALOK KUMAR SISHU VS R.T.O.JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// 0 //	
389	D-WP(C)/44209/2025	Dr. KAMAL PRASAD MOHANTY VS STATE OF ODISHA	NARASINGHA CHARAN MOHANTY VS	// 0 //	AOD20240000913C202500003
390	D-WP(C)/44210/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202500054
391	D-WP(C)/44211/2025	SAHABANI MAJHI @ NAYAK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// 0 //	AOD20240000645C202500023
392	D-WP(C)/44212/2025	ASHALATA PRADHAN VS TAHASILDAR BADAMBA, CUTTACK	RAMESH KUMAR SAHU VS	// 0 //	
393	D-WP(C)/44213/2025	M/S SABITA AGENCY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500163
394	D-WP(C)/44215/2025	MADHUCHANDA SAHANI @ MOHANTY VS SAROJ KUMAR DANI	AMIT PRASAD BOSE VS	// 0 //	
395	D-WP(C)/44218/2025	SOURAV PRADHAN VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
396	D-WP(C)/44219/2025	DIGAMBAR BARIK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
397	D-WP(C)/44221/2025	SABYASACHI BALIARSINGH	MANOJA KUMAR KHUNTIA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/44222/2025	OMKRISH MISHRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
399	D-WP(C)/44225/2025	JOGESWAR BALIARSINGH	SHANTI PRAKASH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/44228/2025	M/S CHANDRA TRADERS, GANJAM	SANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		COMMISSIONER OF STATE TAX, COMMISSIONERATE OF CT AND GST ODISHA CUTTACK		//	
401	D-WP(C)/44229/2025	ASHOK KUMAR SAHU	AGNIHOTRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/44230/2025	KHIROD MISHRA @ KHIRODA CHANDRA MISHRA	SIRISH CHANDRA TRIPATHY	//	
		VS	VS	0	
		ARTATRANA MISHRA		//	
403	D-WP(C)/44233/2025	BIJAYA KUMAR SWAIN	SIDHARTHA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/44235/2025	K.RAMU	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/44236/2025	RAJESH KUMAR SAHOO	NIRANJAN LENKA	//	
		VS	VS	0	
		DEBT RECOVERY TRIBUNAL, CUTTACK		//	
406	D-WP(C)/44237/2025	M/S JAYSHREE CHEMICALS LTD, KOLKOTA	SANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		COMMISSIONER GST AND CENTRAL EXCISE, BBSR		//	
407	D-WP(C)/44238/2025	BIDU LATA MANGARAJ	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/44239/2025	RAMESH CHANDRA SAHOO	DHANESWAR BEHERA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/44240/2025	STATE OF ODISHA SURESH CHANDRA DASH VS	DHANESWAR BEHERA VS	// // 0	
410	D-WP(C)/44242/2025	STATE OF ODISHA TAPASWINI MOHAKUD VS	SUSHANTA KUMAR MISHRA VS	// // 0	
411	D-WP(C)/44243/2025	STATE OF ODISHA PRABHASINI PANIGRAHY VS	BANSHIDHAR SATAPATHY VS	// // 0	
412	D-WP(C)/44244/2025	MANA MOHAN PANIGRAHY BISHNU CHARAN SAHOO VS	DHANESWAR BEHERA VS	// // 0	
413	D-WP(C)/44245/2025	STATE OF ODISHA KRUPASINDHU GIRI VS	SUSHANTA KUMAR MISHRA VS	// // 0	
414	D-WP(C)/44246/2025	STATE OF ODISHA SAROJINI TRIPATHY VS	DHANESWAR BEHERA VS	// // 0	
415	D-WP(C)/44247/2025	STATE OF ODISHA RAMA CHANDRA NAYAK VS	BIPLABA P.B. BHALI VS	// // 0	
416	D-WP(C)/44249/2025	STATE OF ODISHA GANESWAR MAHAKUD VS	DHANESWAR BEHERA VS	// // 0	
417	D-WP(C)/44250/2025	STATE OF ODISHA SAROJINI DEHURY VS	DHANESWAR BEHERA VS	// // 0	
418	D-WP(C)/44251/2025	STATE OF ODISHA MURALIDHAR MOHANTY VS	PRAVAT KUMAR MUDULI VS	// // 0	
419	D-WP(C)/44252/2025	STATE OF ODISHA BIDYADHAR DEHURY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/44255/2025	PRASANT KUMAR PANIGRAHI VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION ODISHA, KHURDA	ASOK MOHANTY VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION ODISHA, KHURDA	// 0 //	
421	D-WP(C)/44256/2025	PRAKASH RANJAN BEHERA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS STATE OF ODISHA	// 0 //	
422	D-WP(C)/44257/2025	BARSHA RANEE BEHERA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	// 0 //	
423	D-WP(C)/44260/2025	BIPIN KUMAR NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS STATE OF ODISHA	// 0 //	
424	D-WP(C)/44267/2025	SAROJ KUMAR SAHU VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS STATE OF ORISSA	// 0 //	
425	D-WP(C)/44270/2025	LATAMANJARI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
426	D-WP(C)/44275/2025	HRUDANANDA GIRI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS STATE OF ODISHA	// 0 //	
427	D-WP(C)/44277/2025	SUJIT PATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
428	D-WP(C)/44278/2025	BHAGYABATI PANDA VS THE STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS THE STATE OF ODISHA	// 0 //	
429	D-WP(C)/44279/2025	SNEHAKANTA BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS STATE OF ODISHA	// 0 //	
430	D-WP(C)/44281/2025	SUJATA SETHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS STATE OF ODISHA	// 0 //	
431	D-WP(C)/44283/2025	SAHEB BEHERA	PURNA CHANDRA MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/44284/2025	NIRUPAMA MALIK	PRONOY MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
433	D-WP(C)/44285/2025	MOHAMMAD RAFIK NAGANI	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
434	D-WP(C)/44286/2025	JAGABANDHU DAS	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/44287/2025	SURESH CHANDRA NAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/44288/2025	AYODHYANATH BARIK	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/44289/2025	TRILOCHAN PARIDA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/44290/2025	JASMINA PRUSTY	BIKRAM SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/44291/2025	SAMITA NAYAK	ITISHREE TRIPATHY	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, PHULBANI		//	
440	D-WP(C)/44292/2025	HALADHAR PRADHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/44293/2025	CHIEF EXECUTIVE OFFICER, TPWODL, SAMBALPURPRASANTA KUMAR TRIPATHY		//	
		VS	VS	0	
		SHANTILATA NAYAK		//	
442	D-WP(C)/44294/2025	M/S.CAPITAL SECURITY AGENCY, KHURDA	ITISHREE TRIPATHY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/44297/2025	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR HARILAL AGARWALLA VS STATE OF ODISHA	BHABANI SAMAL VS	// // 0 //	
444	D-WP(C)/44300/2025	GULSAN BIBI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
445	D-WP(C)/44301/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //	
446	D-WP(C)/44302/2025	DR. BANAMBAR PRUSTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
447	D-WP(C)/44304/2025	PEGASUS ASSETS RECONSTRUCTIUON PVT.LTD, MUMBAI VS CHIEF JUDICIAL MAGISTRATE, KHURDA	MUNIB KANTA DASH VS	// 0 //	
448	D-WP(C)/44305/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //	
449	D-WP(C)/44307/2025	SHYAM SUNDAR RATH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
450	D-WP(C)/44308/2025	SURESH SINGH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
451	D-WP(C)/44310/2025	SUJIT KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
452	D-WP(C)/44311/2025	SARMISTHA BARIK VS STATE OF ORISSA	RASHMIKANTA MAHALIK VS	// 0 //	
453	D-WP(C)/44312/2025	DHIRENDRA PAL VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/44313/2025	SUBHADRA SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500071
455	D-WP(C)/44315/2025	BARASARANI PANDA VS THE COLLECTOR CUM DIST. MAGISTRATE , KHURDA	SUDHASHREE PASAYAT VS	// 0 //	AOR20250000161C202500054
456	D-WP(C)/44316/2025	SIMAKSAN SWAIN VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
457	D-WP(C)/44317/2025	SHAKUNTALA MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
458	D-WP(C)/44318/2025	SURYANARAYAN SAHOO VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //	AOD20240000536C202500023
459	D-WP(C)/44320/2025	RAJENDRA KUMAR PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //	
460	D-WP(C)/44321/2025	DORA SURESH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
461	D-WP(C)/44323/2025	SANGRAM KESHARI ROUT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
462	D-WP(C)/44324/2025	GITANJALI BISWAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// 0 //	
463	D-WP(C)/44325/2025	DR. PRAVASH KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
464	D-WP(C)/44327/2025	SUNIL KUMAR MANGARAJ VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500147
465	D-WP(C)/44328/2025	MANAGING COMMITTEE OF SUHAGPUR SERVICE CO-OPERATIVE SOCIETY LTD., PURI	CHANDRANATH MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-WP(C)/44329/2025	REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, KHORDHA HARI NAYAK	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500095
		VS	VS	()	
467	D-WP(C)/44332/2025	NARAYAN BEHERA NEENA BEURA	NIHAL RATH	//	
		VS	VS	()	
468	D-WP(C)/44333/2025	STATE OF ODISHA GOLAK CHANDRA BEHERA	ANAM CHARAN PANDA	//	
		VS	VS	()	
469	D-WP(C)/44334/2025	STATE OF ODISHA BISHNU CHARAN BEHURA	BAIDHAR SAHOO	//	
		VS	VS	()	
470	D-WP(C)/44335/2025	REGISTRAR CO OPERATIVE SOCIETIES, ODISHA, KHORDHA SUPRABHA SAHU	PITAMBAR JENA	//	
		VS	VS	()	
471	D-WP(C)/44336/2025	STATE OF ODISHA ARABINDA KESHARI MOHANTY	ANAM CHARAN PANDA	//	
		VS	VS	()	
472	D-WP(C)/44337/2025	STATE OF ODISHA EXIM LOGISTICS PVT LTD	Siddhant Sarangi	//	AOD20250000975C202500029
		VS	VS	()	
473	D-WP(C)/44338/2025	STATE OF ODISHA M/S SATYA SWARUP MISHRA, DHENKANAL	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
474	D-WP(C)/44339/2025	THE ASST COMMISSIONER GST AND CENTRAL EXCISE, CUTTACK BASANTI PRADHAN	ANAM CHARAN PANDA	//	
		VS	VS	()	
475	D-WP(C)/44340/2025	STATE OF ODISHA KAMAKSHI PRASAD PADHY	PITAMBAR JENA	//	
		VS	VS	()	
476	D-WP(C)/44341/2025	STATE OF ODISHA JAGADISH NAIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/44343/2025	STATE OF ODISHA P.RAMESH VS	ARIJEET MISHRA VS	// // 0	
478	D-WP(C)/44345/2025	STATE OF ODISHA SURENDRA BISOI VS	ARIJEET MISHRA VS	// // 0	
479	D-WP(C)/44348/2025	STATE OF ORISSA SUMAN CHAINI VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
480	D-WP(C)/44350/2025	STATE OF ODISHA AVIMANYU SAHU VS	SAPAN KUMAR PAL VS	// // 0	
481	D-WP(C)/44351/2025	STATE OF ODISHA SITARAM AGRAWAL VS	ACHYUTANANDA PATTANAIK VS	// // 0	
482	D-WP(C)/44353/2025	STATE OF ODISHA RABINDRA KUMAR PATRA VS	BHASKAR CHANDRA PANDA VS	// // 0	
483	D-WP(C)/44355/2025	STATE OF ODISHA ANUBRATA BARA VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
484	D-WP(C)/44359/2025	COLLECTOR RAYAGADA MIR MURSHID VS	ARNAV BEHERA VS	// // 0	
485	D-WP(C)/44361/2025	STATE OF ODISHA BIBHU PRASAD BEURA VS	BHASKAR CHANDRA PANDA VS	// // 0	
486	D-WP(C)/44362/2025	STATE OF ODISHA KAMALA RAY SACHADEB VS	ARIJEET MISHRA VS	// // 0	
487	D-WP(C)/44363/2025	STATE OF ORISSA NARAYAN MANGARJ VS	ASISH KUMAR RAY VS	// // 0	AOD20230000467C202500034
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/44364/2025	LINGARAJ KHATAI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //	
489	D-WP(C)/44365/2025	MANOJA MANJARI PATTNAYAK ALIAS MANOJ MANJARI PATTNAYAK VS AUTHORIZED OFFICER CUM CHIEFMANAGER,STATE BANK OF INDIA	PARITHA SANKAR DAS VS	// () //	AOD20240000364C202500195
490	D-WP(C)/44366/2025	MAA BHAWANI CONCRETE WORKS VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //	AOD20220003081C202500035
491	D-WP(C)/44367/2025	MD.PAYAM UDDIN VS STATE OF ODISHA	ARNAV BEHERA VS	// () //	
492	D-WP(C)/44368/2025	MINATI ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //	
493	D-WP(C)/44369/2025	OMPRAKASH BERIHA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
494	D-WP(C)/44370/2025	UDDHABA BARIK VS STATE OF ODISHA	Krishna Chandra Sahu VS	// () //	AOD20250000180C202500197
495	D-WP(C)/44371/2025	SERIMUNDAPURAM RAMULUAMMA VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //	
496	D-WP(C)/44373/2025	ABHAY KUMAR RAY VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// () //	
497	D-WP(C)/44374/2025	SANJEEV KUMAR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
498	D-WP(C)/44376/2025	TANMAYA KUMAR SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
499	D-WP(C)/44377/2025	MANAS RANJAN KABI	JAJATI KESHARI KHUNTIA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/44378/2025	RAJENDRA KUMAR PATRO	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
501	D-WP(C)/44379/2025	AJIT KUMAR DEBTA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		COMMISSIONER CUM SECY, SCHOOL AND MASS EDUCATION		//	
502	D-WP(C)/44380/2025	HIMANSU SEKHAR RANA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
503	D-WP(C)/44381/2025	PRABIN KUMAR NANDA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/44382/2025	KUNU SETHI	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
505	D-WP(C)/44384/2025	SAJID KHAN	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/44385/2025	JAGDISH KUMBHAR	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/44386/2025	BINAY KUMAR ROUT	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/44387/2025	CHANDRA SEKHAR JANI @ KUNA JANI	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
509	D-WP(C)/44388/2025	RAJENDRA KUMAR PATRO	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/44389/2025	JEEBAN KUMAR NAYAK	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/44390/2025	STATE OF ODISHA P. DURYODHAN REDDY VS	SWAPNA KUMAR OJHA VS	// // ()	
512	D-WP(C)/44392/2025	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	DEBENDRANATH MISRA VS	// // ()	
513	D-ABLAPL/32969/2025	STATE OF ORISSA GOLAKA BIHARI PATRNAIK VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202500051
514	D-ABLAPL/32970/2025	STATE OF ODISHA DEBASIS PANIGRAHI VS	SARADA PRASAD DASH VS	// // ()	
515	D-ABLAPL/32971/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	ASUTOSH TRIPATHY VS	// // ()	AOR20220001648C202500119
516	D-ABLAPL/32977/2025	STATE OF ODISHA OM PRAKASH MISHRA VS	ARIJEET MISHRA VS	// // ()	
517	D-ABLAPL/32979/2025	STATE OF ODISHA DEBENDRA NAIK @ ARUN NAIK VS	ARIJEET MISHRA VS	// // ()	
518	D-ABLAPL/32983/2025	STATE OF ODISHA DEBARAJ SAHU VS	DEBENDRA KUMAR DHAR VS	// // ()	
519	D-ABLAPL/32987/2025	STATE OF ODISHA DILLIP BEHERA VS	GOURAV DASH VS	// // ()	
520	D-ABLAPL/32996/2025	STATE OF ODISHA MANAS RANJAN PRADHAN VS	AJIT KUMAR RAUT VS	// // ()	
521	D-ABLAPL/32997/2025	STATE OF ODISHA DHANESWAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// // () //	

ORISSA HIGH COURT

FILING REPORT AS ON :27/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/32999/2025	NIRANJAN NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASUDEVPUR /739 /2025 () //	
523	D-ABLAPL/33001/2025	DEBASHISH DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHANDAGIRI P.S. /59 /2018 () //	
524	D-ABLAPL/33003/2025	RASMI RANJAN KABAT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASUDEVPUR /739 /2025 () //	
525	D-ABLAPL/33004/2025	DILLIP KUMAR ROUT VS STATE OF ODISHA(VIG.)	BISWARANJAN DALAI VS	// () //	AOR20220003722C202500227
526	D-ABLAPL/33007/2025	SUBHRANSU BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /722 /2025 () //	AOR20220001631C202500291
527	D-ABLAPL/33008/2025	DILLIP KUMAR BEHERA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	//0 () //	
528	D-ABLAPL/33010/2025	MIR SADAB VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHADRAK RURAL /652 /2025 () //	AOR20220001303C202500056
529	D-ABLAPL/33011/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NAYAGARH /407 /2025 () //	AOD20220001998C202500066
530	D-ABLAPL/33014/2025	SUBHASMITA SWAIN @ SINGH VS STATE OF ODISHA	SUSAMARANI SAHOO VS	//0 () //	
531	D-ABLAPL/33015/2025	LACHHAMAN GUNTHA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /137 /2025 () //	
532	D-ABLAPL/33016/2025	SOMESH NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BHARATPUR PS /638 /2025 () //	
533	D-ABLAPL/33026/2025	JYOTI PRAKASH DAS	GAUTAM CHARAN ROUT	BHADRAK TOWN /590 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :27/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/33027/2025	STATE OF ODISHA JALI PRADHAN	PRAKASH KUMAR MISHRA	// KHAMAR /472 /2025	
		VS	VS	()	
535	D-ABLAPL/33028/2025	STATE OF ODISHA PRABHAKAR NAIK	PRAKASH KUMAR MISHRA	// NARASINGHPUR /134 /2025	
		VS	VS	()	
536	D-ABLAPL/33031/2025	STATE OF ODISHA GANDU @ BISWAJIT PRADHAN	BIPLAB KUMAR TRIPATHY	// KUAKHIA /366 /2025	AOR20220001241C202500006
		VS	VS	()	
537	D-ABLAPL/33032/2025	STATE OF ODISHA MANAS BEHERA	BYOMAKESH TRIPATHY	// / /0	
		VS	VS	()	
538	D-ABLAPL/33037/2025	STATE OF ODISHA MAJHAR QUADRI	SATYANARAYAN MISHRA	// BHADRAK RURAL /634 /2025	AOR20220001303C202500058
		VS	VS	()	
539	D-ABLAPL/33044/2025	STATE OF ODISHA SUDAM MALIK	PRAKASH CHANDRA DASH	// MARSHAGHAI /255 /2025	
		VS	VS	()	
540	D-ABLAPL/33051/2025	STATE OF ODISHA KRUSHNA CHANDRA KAHALASINGH	RABINDRA NATH PANDA	// BOLAGARH P.S. /207 /2025	
		VS	VS	()	
541	D-ABLAPL/33054/2025	STATE OF ODISHA SOURAV KUMAR ROUT	DEBABRATA DASH	// BHAWANIPATNA SADAR /473 /2025	
		VS	VS	()	
542	D-ABLAPL/33055/2025	STATE OF ODISHA NIRANJAN JENA	SUSAMPAD HOTA	// BARI RAMCHANDRAPUR /385 /2025	
		VS	VS	()	
543	D-ABLAPL/33061/2025	STATE OF ODISHA SAJIT ALI SAHA	MUKTIKANTA DASH	// TUMUDIBANDHA /80 /2025	
		VS	VS	()	
544	D-ABLAPL/33064/2025	STATE OF ODISHA DEBARAY BEHERA	AMULYA RATNA PANDA	// KAMARDA /84 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/33068/2025	STATE OF ODISHA SANTANU KUMAR DAS VS	GAUTAM CHARAN ROUT VS	// BHADRAK TOWN /590 /2025 ()	
546	D-ABLAPL/33070/2025	STATE OF ODISHA PARAMESWAR BEHERA VS	ANIRUDHA DAS VS	// MOTANGA /332 /2025 ()	
547	D-ABLAPL/33073/2025	STATE OF ODISHA RAJAT DAS VS	AMULYA RATNA PANDA VS	// REMUNA /186 /2025 ()	
548	D-ABLAPL/33074/2025	STATE OF ODISHA ONKAR PRASAD PATRNAIK VS	JNYANANANDA PANDA VS	// BANHARPALI /224 /2025 ()	
549	D-ABLAPL/33076/2025	STATE OF ODISHA SIPU RANA VS	AMLAN SHAKTI PAUL VS	// NACHUNI /232 /2025 ()	
550	D-ABLAPL/33079/2025	STATE OF ODISHA SUREKHA @ RANGALATA DASH VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /53 /2025 ()	
551	D-ABLAPL/33081/2025	STATE OF ODISHA MANAS BHOI @ NUNU BHOI VS	DEEPAK PANDA VS	// PURI SADAR /627 /2025 ()	
552	D-ABLAPL/33083/2025	STATE OF ODISHA CHINMAYA SAHOO VS	NIRANJAN PANDA VS	// KABISURYANAGAR /717 /2025 ()	
553	D-ABLAPL/33092/2025	STATE OF ODISHA MONALISA SAHOO VS	BIRAJA PRASAD NANDA VS	// PURI SADAR /398 /2024 ()	
554	D-ABLAPL/33093/2025	STATE OF ODISHA MANAS @ MANORANJAN PALTASINGH VS	KRUSHNA CHANDRA DASH VS	// BARANGA /571 /2025 ()	
555	D-ABLAPL/33099/2025	STATE OF ODISHA NILAMANI BEHERA @ KALIA VS	SMRUTI DHAR PATI VS	// GONDIA /314 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/33101/2025	BIKAS BEHERA @ BIKASH BEHERA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	AIRPORT /362 /2025 () //	
557	D-ABLAPL/33103/2025	GOBIND MOHANTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /483 /2025 () //	
558	D-ABLAPL/33105/2025	KARTIKESWAR SINGH VS STATE OF ODISHA	NIBEDITA MOHANTY VS	BETNOTI /332 /2025 () //	
559	D-ABLAPL/33108/2025	PRADEEP BINDHANI VS STATE OF ODISHA	MITHUN KUMAR PRADHAN VS	BHANJPUR /314 /2025 () //	
560	D-ABLAPL/33112/2025	N.P. PURUSOTTAM DAS @ N.P PURUSOTTAM VS STATE OF ODISHA	SABYASACHI MISHRA VS	LAXMISAGAR P.S. /450 /2025 () //	
561	D-ABLAPL/33113/2025	MANOJ KUMAR SAHOO @ RAHUL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MALGODOWN /234 /2025 () //	
562	D-ABLAPL/33115/2025	LAXMI BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /269 /2025 () //	
563	D-ABLAPL/33119/2025	CHITTA RANJAN SAHU @ PINKU SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /821 /2025 () //	
564	D-ABLAPL/33123/2025	DURLABHI PADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /202 /2025 () //	
565	D-ABLAPL/33126/2025	ANIL KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /373 /2025 () //	
566	D-ABLAPL/33127/2025	TUTU BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /459 /2025 () //	
567	D-ABLAPL/33135/2025	SAGAR SWAIN	PURNA CHANDRA MOHARANA	SORO /549 /2025	

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FILING REPORT AS ON :27/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/33138/2025	DILLIP PRADHAN @ ATULA	LULU JENA	JENAPUR /372 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/33141/2025	SWADHIN BEHERA	PRAVASH CHANDRA JENA	KHUNTUNI /203 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/33144/2025	TIKI BEHERA @ RAJAT RANJAN BEHERA	TARA PRASAD MOHAPATRA	INFOVALLY UPD BHUBANESWAR /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/33146/2025	SRIKANT KUMAR JENA @ SUKADEBA JENA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /437 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/33148/2025	LAXMI KANTA BEHERA	LAXMIDHAR MAHAPATRA	CAPITAL P.S. /663 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/33149/2025	BIBHISANA MAHAKUD	PITAMBAR JENA	GHATAGAON /475 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/33150/2025	SACHIDANANDA PRADHAN	PRASANTA KUMAR NANDA	KHANDAGIRI P.S. /752 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/33153/2025	SHREE NARAYAN PANDEY	SUSHANTA KUMAR PRADHAN	THELKOLOI PS /443 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/33155/2025	CHANDRA SEKHAR NAIK	PITAMBAR JENA	BAREIPALI /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/33156/2025	SIBA PRASAD DASH @ DAS	LAXMIDHAR MAHAPATRA	MANCHESWAR P.S. /522 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/33158/2025	BIBEK NANDA ALIAS MAHANANDA	Prabhat Kumar Parida	//	AOR20220000489C202500001
		VS	VS	()	

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FILING REPORT AS ON :27/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/33159/2025	STATE OF ODISHA Santosh Kumar Sahoo VS State of Orissa	Rabindra Prasad Patnaik VS	// // ()	AOD20230000619C202500006
580	D-ABLAPL/33160/2025	DILLIP KUMAR BARAL VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202500035
581	D-ABLAPL/33161/2025	SUDHIR KUMAR MARANDI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202500036
582	D-ABLAPL/33162/2025	ARJUN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // TANGI (KHURDA) /202 /2025 ()	
583	D-ABLAPL/33163/2025	BINOD KUMAR SETHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // MARINE PST TALCHUA /121 /2025 ()	
584	D-ABLAPL/33164/2025	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // //	AOR20220004152C202500037
585	D-ABLAPL/33166/2025	SARADA PRASAD DASH VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // //	AOR20220004152C202500038
586	D-ABLAPL/33167/2025	P. KUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // //	
587	D-ABLAPL/33168/2025	RABINDRA KUMAR PATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // //	AOR20220004152C202500039
588	D-ABLAPL/33173/2025	SABITA RANI ROUT VS STATE OF ODISHA	DEBI PRASAD DASH VS	// // //	
589	D-ABLAPL/33174/2025	RAJU JENA ALIAS RAJENDRA JENA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// // //	AOR20220002454C202500132

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FILING REPORT AS ON :27/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/33175/2025	RITESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /792 /2025 () //	
591	D-ABLAPL/33178/2025	GYANARANJAN MAJHI ALIAS BAPUN ALIAS PAKUAKHUSBU PANIGRAHI VS STATE OF ODISHA	VS	// () //	AOR20220002787C202500146
592	D-ABLAPL/33179/2025	BRAJABANDHU PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /274 /2025 () //	
593	D-ABLAPL/33180/2025	SUVENDU SEKHAR ROUT VS STATE OF ODISHA	DEBI PRASAD DASH VS	PIPLI /613 /2025 () //	
594	D-ABLAPL/33192/2025	TRINATH NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //	
595	D-ABLAPL/33198/2025	GOLAM ALI AKHTAR KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// () //	AOR20220001303C202500059
596	D-ABLAPL/33203/2025	SUNIL MOHARANA ALIAS SUNIL KUMAR MAHARANA VS STATE OF ODISHA	SANTANA LENKA VS	// () //	AOR20220001299C202500007
597	D-ABLAPL/33204/2025	SUSHANTA KUMAR JENA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// () //	AOD20240000388C202500046
598	D-ABLAPL/33206/2025	Santanu Kumar Samal VS State of Odisha	Suresh Chandra Pradhan VS	// () //	AOR20220003509C202500063
599	D-ABLAPL/33207/2025	LAXMI SETHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /341 /2025 () //	
600	D-ABLAPL/33208/2025	JATINDRANATH JENA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	JALESWAR /429 /2025 () //	
601	D-ABLAPL/33212/2025	RUPAK KUMAR JENA	DEBADATTA MOHANTY	JALESWAR /429 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/33214/2025	MANAS RANJAN RATH	SIDHARTHA SANKAR RAY (2)	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/33215/2025	SANJUKTA JENA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500255
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/33217/2025	SINDHUSUTA JENA	DEBADATTA MOHANTY	JALESWAR /429 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/33219/2025	SMRUTIRANI LENKA	SIDHARTHA SANKAR RAY (2)	BHARATPUR PS /295 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/33222/2025	HIRANMAY JENA	SURYAKANTA DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :27/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/44067/2025 ADMLS/5/2025	SILK ROAD SHIPPING AND CHARTERING MP	GODDAM MISHRA	24/2025
2	D-ADMLS/44067/2025 ADMLS/5/2025	SILK ROAD SHIPPING AND CHARTERING MP	GODDAM MISHRA	25/2025
3	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR MP	JITAMANYU SAHOO	37/2025
4	D-CRLMA/33152/2025 CRLMA/ /	MANOJ KUMAR NAYAK MP	RUDRA SHANKAR MISHRA	40/2025
5	D-CRLMA/33152/2025 CRLMA/ /	MANOJ KUMAR NAYAK MP	RUDRA SHANKAR MISHRA	41/2025
6	D-SAO/25876/2024 SAO/6/2024	BISESWAR MAJHI MP	PRASANTA KUMAR SATAPATHY	54/2025
7	D-TRPCRL/26090/2025 TRPCRL/77/2025	JOGENDRA DALEI MP		100/2025
8	D-TRPCRL/33176/2025 TRPCRL/ /	ROJITA NAHAK @ REJI MP	SANJIB KUMAR BHANJADEO	101/2025
9	D-ELPET/30681/2024 ELPET/9/2024	PRATYUSHA RAJESHWARI SINGH MP	GOPAL AGARWAL	124/2025
10	D-ELPET/30681/2024 ELPET/9/2024	PRATYUSHA RAJESHWARI SINGH MP	GOPAL AGARWAL	125/2025
11	D-ELPET/30681/2024 ELPET/9/2024	PRATYUSHA RAJESHWARI SINGH MP	GOPAL AGARWAL	126/2025
12	D-OTAPL/44187/2025 OTAPL/ /	COMMNR. OF CUSTOMS(PREVENTIVE)KPRADSE MP	PRADSE JEET MOHAPATRA, (SR. STANDING COUNSEL)	181/2025
13	D-CRLMP/28992/2025 CRLMP/1221/2025	SRIRAM PRASAD MP		229/2025
14	D-CRLMP/33195/2025 CRLMP/ /	RAMA KRUSHNA SAHU MP	AMITAV TRIPATHY	230/2025
15	D-LAA/44375/2025 LAA/ /	CHIEF ENGINEER(CONSTRUCTION)HEAD QUARTER MP	QUARTER MASTER MOHANTY, (SR. STANDING COUNSEL)	233/2025
16	D-LAA/44375/2025 LAA/ /	CHIEF ENGINEER(CONSTRUCTION)HEAD QUARTER MP	QUARTER MASTER MOHANTY, (SR. STANDING COUNSEL)	234/2025
17	D-SA/83/1997 SA/83/1997	LABANIDHAR MP	AJAYA KUMAR NANDA	299/2025
18	D-SA/201/2002 SA/201/2002	KHAGESWAR MEHER MP	M/S.S.K.DASH	300/2025
19	D-SA/201/2002 SA/201/2002	KHAGESWAR MEHER MP	M/S.S.K.DASH	301/2025
20	D-SA/201/2002 SA/201/2002	KHAGESWAR MEHER MP	M/S.S.K.DASH	302/2025
21	D-SA/201/2002 SA/201/2002	KHAGESWAR MEHER MP	M/S.S.K.DASH	303/2025
22	D-JCRLA/40/2018 JCRLA/40/2018	BHASKAR JENA MP	BIJAYA KUMAR BEHERA 1	349/2025
23	D-JCRLA/72/2019 JCRLA/72/2019	RAIMUNI MUNDA MP	MR.SATYANARAYAN MISHRA	350/2025
24	D-JCRLA/111/2018 JCRLA/111/2018	RUSIA MULI MP	MR.SATYANARAYAN MISHRA	351/2025
25	D-JCRLA/147/2023 JCRLA/147/2023	GAYADHAR PRADHAN MP	MRS. SUMAN MODI	352/2025
26	D-TRP(C)/44188/2025	ITISHREE MAHARANA	SAMBIT SAMAL	

27	TRP(C)/ / D-TRP(C)/44232/2025	MP SARITA SAHU	BHABANI SHANKAR DASPARIDA	401/2025
28	TRP(C)/ / D-TRP(C)/44299/2025	MP PURNIMA MAHARANA	AMITAV TRIPATHY	402/2025
29	TRP(C)/ / D-TRP(C)/44309/2025	MP NITHONIEL NAYAK	RAMDAS ACHARY	403/2025
30	TRP(C)/ / D-TRP(C)/413/2022	MP MANASWINI SAHOO	RAJENDRA NARAYAN ROUT	404/2025
31	TRP(C)/413/2022 D-CONTC/28443/2024	MP TARINI BAHIDAR	SANDHYARANI PANI	405/2025
32	CONTC/5287/2024 D-CONTC/31752/2024	MP SANTOSH KUMAR MOHANTY	SANDHYARANI PANI	406/2025
33	CONTC/5728/2024 D-CONTC/7953/2023	MP SURESH KUMAR SAHOO	GOPINATH SETHI	407/2025
34	CONTC/7953/2023 D-RVWPET/30749/2025	MP UNION OF INDIA	BISWAJIT MAHARANA (S.P.C.)	408/2025
35	RVWPET/187/2025 D-CONTC/16406/2025	MP DR.ANJALI PATTANAİK	KALYAN PATNAİK,B.M.PATTANAİK,K.K.MOHANTA	408/2025
36	CONTC/2099/2025 D-RVWPET/30749/2025	MP UNION OF INDIA	BISWAJIT MAHARANA (S.P.C.)	409/2025
37	RVWPET/187/2025 D-RPFAM/42934/2025	MP HARI KRUSHNA MAHANTY	SUJATA JENA	409/2025
38	RPFAM/ / D-CMAYPL/29951/2025	MP SANTANU KUMAR PADHI	ASHOK KUMAR SARANGI	497/2025
39	CMAYPL/ / D-MATA/37351/2025	MP SASMITA GARDIA @ GURUDIA @ HIAL	SUSHANTA KUMAR JOSHI	541/2025
40	MATA/ / D-MATA/120/2016	MP SANJAY KU.PANDA		598/2025
41	MATA/120/2016 D-MATA/23/2023	MP BHANU MATI SATAPATHY	ARUN KUMAR DAS 1	599/2025
42	MATA/23/2023 D-MATA/16271/2024	MP SWAROOP MOHANTY	SUSHANT KUMAR PRADHAN	600/2025
43	MATA/174/2024 D-MATA/10521/2025	MP SANDEEP KUMAR MALLİK	BUDHIRAM DAS	601/2025
44	MATA/114/2025 D-MATA/44167/2025	MP NIBEDITA PATRA	LALATENDU PAL	602/2025
45	MATA/ / D-MATA/25841/2024	MP ARUNA SAHOO@RAMA CHANDRA SAHOO	MANOJ KUMAR PATI	603/2025
46	MATA/231/2024 D-FAO/319/2012	MP RANJIT KU.MOHAPATRA	M/S.S.RATH	604/2025
47	FAO/319/2012 D-CRLREV/32968/2025	MP SITESH KUMAR BEHERA	SAMARENDRA MOHANTY	929/2025
48	CRLREV/ / D-CRLREV/32978/2025	MP SANA @ JOGENDRA MOHANTA	SARADA PRASAD DASH	1199/2025
49	CRLREV/ / D-CRLREV/32978/2025	MP SANA @ JOGENDRA MOHANTA	SARADA PRASAD DASH	1200/2025
50	CRLREV/ / D-CRLREV/32792/2025	MP SIMANCHAL MANDAL	MANAS PATI	1201/2025
51	CRLREV/819/2025 D-CRLREV/33049/2025	MP NARAYAN RANA	AMITAV TRIPATHY	1202/2025
52	CRLREV/ / D-CRLREV/33049/2025	MP NARAYAN RANA	AMITAV TRIPATHY	1203/2025
53	CRLREV/ / D-CRLREV/32271/2025	MP GOPAL GUPTA	SATYASHREE MOHANTY	1204/2025
54	CRLREV/ / D-CRLREV/33106/2025	MP ADITYA GOUDA	AMITAV TRIPATHY	1205/2025
55	CRLREV/ / D-CRLREV/33157/2025	MP PRAMOD KUMAR SWAIN	ABHILASH MISHRA	1206/2025
56	CRLREV/ / D-CRLREV/33157/2025	MP PRAMOD KUMAR SWAIN	ABHILASH MISHRA	1207/2025
57	CRLREV/ / D-CRLREV/33197/2025	MP MD. ARIF NAGARIA	BIJAYA KUMAR RAGADA	1208/2025
	CRLREV/ /	MP		1209/2025

58	D-CRLREV/33216/2025 CRLREV/ /	SANKARSHAN MEHER @ SANKARSAN MEHER MP	MOHSIK ANANDA GURU	1210/2025
59	D-CRLREV/33216/2025 CRLREV/ /	SANKARSHAN MEHER @ SANKARSAN MEHER MP	MOHSIK ANANDA GURU	1211/2025
60	D-RSA/254/2022 RSA/254/2022	BHABANI PANIGRAHY MP	PRAFULLA KUMAR RATH	1480/2025
61	D-RSA/44214/2025 RSA/ /	ALLOGIN@SAROJINI MAHARANA MP	JAGANNATH BHUYAN	1481/2025
62	D-RSA/44266/2025 RSA/ /	SUMIT PATRO MP	DWARIKA PRASAD MOHANTY	1482/2025
63	D-CMP/289/2019 CMP/289/2019	REENABALA PARIDA MP	M/S.N.K.SAHU	1771/2025
64	D-CMP/44103/2025 CMP/ /	KHIRASINDHU BHOI MP	DWARIKA PRASAD MOHANTY	1772/2025
65	D-CMP/33363/2025 CMP/1290/2025	SATCHIDANANDA DALAL MP	TUSAR KUMAR MISHRA	1773/2025
66	D-CMP/44145/2025 CMP/1727/2025	SABITRI PRADHAN MP	SOUMYA MISHRA	1774/2025
67	D-CMP/44180/2025 CMP/ /	RAJESH KUMAR AGARWAL MP	AVIJIT PAL	1775/2025
68	D-CMP/44217/2025 CMP/ /	SASMITA DASH MP	SUMITRA MOHANTY	1776/2025
69	D-CMP/44253/2025 CMP/ /	USHARANI SAHOO MP	SUVASHISH PATTANAIK	1777/2025
70	D-CMP/44136/2025 CMP/ /	SARITA RANI MISHRA MP	ASHOK KUMAR PATTANAYAK	1778/2025
71	D-CMP/44331/2025 CMP/ /	RAM KRUSHNA SAHU MP	SWARUP KUMAR PATNAIK	1779/2025
72	D-CMP/44372/2025 CMP/ /	BHARATI MOHANTY MP	SOUGAT DASH	1780/2025
73	D-ABLAPL/32178/2025 ABLAPL/12548/2025	SOURAV BASAK MP	DEBENDRA KUMAR DHAR	1936/2025
74	D-ABLAPL/18753/2025 ABLAPL/7499/2025	SUMANTA KUMAR BEHERA @ BARIK MP		1937/2025
75	D-ABLAPL/9957/2025 ABLAPL/3803/2025	PRAVATI SAHOO MP		1938/2025
76	D-ABLAPL/7065/2025 ABLAPL/2917/2025	CHANDAN KUMAR PATRA MP		1939/2025
77	D-ABLAPL/7063/2025 ABLAPL/2914/2025	CHANDRAKANTA ROUT MP		1940/2025
78	D-ABLAPL/22270/2025 ABLAPL/8747/2025	THEBIRA SAHU MP		1941/2025
79	D-ABLAPL/1988/2021 ABLAPL/1988/2021	PRAKASH KUMAR SUTAR MP		1942/2025
80	D-ABLAPL/17320/2025 ABLAPL/7259/2025	PRAVAT NALINI DAS @ MAMI DAS MP	DEEPAK KUMAR DAS	1943/2025
81	D-ABLAPL/17826/2024 ABLAPL/6291/2024	KANHU CHARAN MOHANTY MP		1944/2025
82	D-ABLAPL/25516/2025 ABLAPL/10049/2025	LINGARAJ JENA MP		1945/2025
83	D-ABLAPL/23093/2025 ABLAPL/9049/2025	SRIDHARA MALIK @ NANDEI MP		1946/2025
84	D-ABLAPL/11174/2024 ABLAPL/4180/2024	HIRADHAR KHAMARI MP		1947/2025
85	D-ABLAPL/25443/2025 ABLAPL/9933/2025	SK. JAWED AKBAL MP		1948/2025
86	D-MACA/903/2016 MACA/903/2016	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. MP	M/S.CE.P.O.L.T.D.A	2482/2025
87	D-MACA/43200/2025 MACA/ /	LAXMIDHAR DEHURY MP	PRADEEP KUMAR MISHRA	2483/2025
88	D-MACA/31492/2024 MACA/784/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK MP		2484/2025
89	D-MACA/44087/2025	KANHU CHARAN LENKA	BIRANCHI NARAYAN RATH	

	MACA/ /	MP		2485/2025
90	D-MACA/44087/2025	KANHU CHARAN LENKA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2486/2025
91	D-MACA/44111/2025	TRINATH MALI	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2487/2025
92	D-MACA/44111/2025	TRINATH MALI	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2488/2025
93	D-MACA/44114/2025	SAMPANI RAIKA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2489/2025
94	D-MACA/44114/2025	SAMPANI RAIKA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2490/2025
95	D-MACA/44116/2025	NANDA KISHORE DUBEY	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2491/2025
96	D-MACA/44116/2025	NANDA KISHORE DUBEY	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2492/2025
97	D-MACA/44135/2025	MANAGER, NATIONAL INSURANCE CO.L	BRASANTAKUMAR MAHALI	
	MACA/ /	MP		2493/2025
98	D-MACA/44280/2025	SHWETAPADMA NANDA	KISHORE KUMAR JENA	
	MACA/ /	MP		2494/2025
99	D-MACA/44280/2025	SHWETAPADMA NANDA	KISHORE KUMAR JENA	
	MACA/ /	MP		2495/2025
100	D-MACA/44280/2025	SHWETAPADMA NANDA	KISHORE KUMAR JENA	
	MACA/ /	MP		2496/2025
101	D-CRLA/32966/2025	DEBRAJ BANARA	CHITTA RANJAN PATTNAIK	
	CRLA/ /	MP		2907/2025
102	D-CRLA/32966/2025	DEBRAJ BANARA	CHITTA RANJAN PATTNAIK	
	CRLA/ /	MP		2908/2025
103	D-CRLA/32993/2025	FAKIR BHOI	KARUNAKAR GAYA	
	CRLA/ /	MP		2909/2025
104	D-CRLA/32993/2025	FAKIR BHOI	KARUNAKAR GAYA	
	CRLA/ /	MP		2910/2025
105	D-CRLA/24742/2025	RAGHABA PATRA	ARUN KUMAR DAS 1	
	CRLA/998/2025	MP		2911/2025
106	D-CRLA/33020/2025	CHUDAMANI MEHER@CHUDA	JUGALA KISHORE PANDA	
	CRLA/ /	MP		2912/2025
107	D-CRLA/33020/2025	CHUDAMANI MEHER@CHUDA	JUGALA KISHORE PANDA	
	CRLA/ /	MP		2913/2025
108	D-CRLA/33052/2025	BHAGAT PUJARI	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		2914/2025
109	D-CRLA/33052/2025	BHAGAT PUJARI	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		2915/2025
110	D-CRLA/33035/2025	UANSU HARPAL @ UANSHU HARIPAL	JAGABANDHU SAHU	
	CRLA/ /	MP		2916/2025
111	D-CRLA/33035/2025	UANSU HARPAL @ UANSHU HARIPAL	JAGABANDHU SAHU	
	CRLA/ /	MP		2917/2025
112	D-CRLA/33035/2025	UANSU HARPAL @ UANSHU HARIPAL	JAGABANDHU SAHU	
	CRLA/ /	MP		2918/2025
113	D-CRLA/726/2023	BABULA SWAIN	PRASANTA KUMAR SAHOO	
	CRLA/726/2023	MP		2919/2025
114	D-CRLA/33045/2025	THE VICTIM	HEMANTA MOHANTA	
	CRLA/ /	MP		2920/2025
115	D-CRLA/12928/2025	PARESH KUMAR BARIK@PARESH BARIK	PARTHA SARATHI DAS	
	CRLA/525/2025	MP		2921/2025
116	D-CRLA/33100/2025	SANJAY MALLIK @ MALIK	BASANTA KUMAR DAS	
	CRLA/ /	MP		2922/2025
117	D-CRLA/33100/2025	SANJAY MALLIK @ MALIK	BASANTA KUMAR DAS	
	CRLA/ /	MP		2923/2025
118	D-CRLA/33100/2025	SANJAY MALLIK @ MALIK	BASANTA KUMAR DAS	
	CRLA/ /	MP		2924/2025
119	D-CRLA/32082/2025	HIMANSHU PAL	SIDDHARTHA SAMAL	
	CRLA/ /	MP		2925/2025
120	D-CRLA/33118/2025	DHANUA @ DHANESWAR OJHA	MANAS KUMAR CHAND	
	CRLA/ /	MP		2926/2025

121	D-CRLA/799/2019 CRLA/799/2019	CHAGALA @ BISWAMBAR BHOI MP	ASHOK KUMAR SARANGI, MR. BHARAT BHUSAN ROUSTRAY 2927/2025
122	D-CRLA/799/2019 CRLA/799/2019	CHAGALA @ BISWAMBAR BHOI MP	ASHOK KUMAR SARANGI, MR. BHARAT BHUSAN ROUSTRAY 2928/2025
123	D-CRLMC/29147/2025 CRLMC/4018/2025	DHEERAJ KUMAR MOHANTA MP	SRINIVAS MOHANTY 3103/2025
124	D-CRLMC/18308/2025 CRLMC/2237/2025	RATIKANTA ROUT MP	SATYA RANJAN MULIA 3104/2025
125	D-CRLMC/24257/2025 CRLMC/3283/2025	MANMATH MOHAPATRA MP	3105/2025
126	D-CRLMC/33006/2025 CRLMC/ /	ABHIRAM PANDA MP	DEBASNAN DAS 3106/2025
127	D-CRLMC/33021/2025 CRLMC/ /	PRAKASH TRIPATHY MP	BISWABHUSAN DAS 3107/2025
128	D-CRLMC/33023/2025 CRLMC/ /	ABHIMANYU BEHERA MP	BISWABHUSAN DAS 3108/2025
129	D-CRLMC/33024/2025 CRLMC/4455/2025	SAMBIT RAY MP	BIBHUTI BHUSAN CHOUDHURY 3109/2025
130	D-CRLMC/33025/2025 CRLMC/ /	ABHIMANYU BEHERA MP	BISWABHUSAN DAS 3110/2025
131	D-CRLMC/33029/2025 CRLMC/ /	RADHESHYAM PANDA MP	RAJIB LOCHAN PATTNAIK 3111/2025
132	D-CRLMC/33034/2025 CRLMC/ /	MUKESH KUMAR BEHERA MP	BYOMAKESH TRIPATHY 3112/2025
133	D-CRLMC/33050/2025 CRLMC/ /	SUMANTA SAHOO MP	MANORANJAN MISHRA 3113/2025
134	D-CRLMC/7933/2025 CRLMC/1129/2025	BIJOY KISHORE JAMES @ BIJAYA KISHORE JAMES MP	3114/2025
135	D-CRLMC/33053/2025 CRLMC/ /	TRINATH BISWAL MP	SAILAZA NANDAN DAS 3115/2025
136	D-CRLMC/33059/2025 CRLMC/ /	ANUP SINGH MP	SAILAZA NANDAN DAS 3116/2025
137	D-CRLMC/33059/2025 CRLMC/ /	ANUP SINGH MP	SAILAZA NANDAN DAS 3117/2025
138	D-CRLMC/33071/2025 CRLMC/ /	SK. MANJAR MP	AJIT CHANDRA MOHAPATRA 3118/2025
139	D-CRLMC/33039/2025 CRLMC/ /	TRIPATI SATAPATHY MP	SOUBHAGYA KUMAR DASH 3119/2025
140	D-CRLMC/33114/2025 CRLMC/ /	M.HARIHAR PRADHAN MP	ANUPAM DASH 3120/2025
141	D-CRLMC/31902/2025 CRLMC/4289/2025	RANJIT KUMAR DASH MP	3121/2025
142	D-CRLMC/33075/2025 CRLMC/ /	SURYANARAYAN BEHERA MP	DOLAGOBINDA MOHAPATRA 3122/2025
143	D-CRLMC/25972/2025 CRLMC/ /	RAMA CHANDRA DEY MP	PRAVASH CHANDRA JENA 3123/2025
144	D-CRLMC/33129/2025 CRLMC/ /	GARIBA SUNA MP	ANSHUMAN PANDA 3124/2025
145	D-CRLMC/10130/2025 CRLMC/1608/2025	ARUP AVISHEK BEHERA MP	BIDYALOK MOHAPATRA 3125/2025
146	D-CRLMC/33151/2025 CRLMC/ /	ARJUN PANSARI @ ARJUN KANSARI MP	DEVASHIS PANDA 3126/2025
147	D-CRLMC/33154/2025 CRLMC/ /	SOMANATHA BARIK @ SOMNATH BARIKDEVASHIS PANDA MP	3127/2025
148	D-CRLMC/33181/2025 CRLMC/ /	ARJUN SAHU MP	BIJAYA KUMAR RAGADA 3128/2025
149	D-CRLMC/33186/2025 CRLMC/ /	RAJENDRA PRASAD MOHANTY @ RAJENDRA MOHANTY MP	3129/2025
150	D-CRLMC/33183/2025 CRLMC/ /	PRATAP CHANDRA MOHAPATRA @ PRADHAN MOHANTY MP	3130/2025
151	D-CRLMC/33220/2025 CRLMC/ /	JITENDRA KUMAR MISHRA MP	UMA CHARAN MISHRA 3131/2025
152	D-WA/3026/2023	CENTRAL UNIVERSITY OF ODISHA, KORAPUT	ABUDHADEV ROUSTRAY, SRI RAJESH KU. MAHAPATRA

	WA/3026/2023	MP		4192/2025
153	D-WA/16465/2024 WA/733/2024	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	4193/2025
154	D-WA/44126/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4194/2025
155	D-WA/44126/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4195/2025
156	D-WA/44129/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4196/2025
157	D-WA/44129/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4197/2025
158	D-WA/24081/2024 WA/1519/2024	STATE OF ODISHA MP	SANGRAM KESHARI JENA,A.G.A	4198/2025
159	D-WA/44131/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4199/2025
160	D-WA/44131/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4200/2025
161	D-WA/44141/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4201/2025
162	D-WA/44141/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4202/2025
163	D-WA/44168/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4203/2025
164	D-WA/44168/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4204/2025
165	D-WA/44170/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4205/2025
166	D-WA/44170/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4206/2025
167	D-WA/44171/2025 WA/ /	MANAMATI PUJARI MP	SUKANTA KUMAR DALAI	4207/2025
168	D-WA/44383/2025 WA/ /	UNION BANK OF INDIA MP	SANJAT DAS	4208/2025
169	D-WP(C)/44048/2025 WP(C)/ /	M/S PANKAJ KUMAR AGARWALLA, ANGUL MP	RAMESH CHANDRA JENA	19163/2025
170	D-WP(C)/44049/2025 WP(C)/30551/2025	NARENDRA MAJHI MP	KABIRAJ PRADHAN	19164/2025
171	D-WP(C)/44050/2025 WP(C)/ /	M/S MADAN MOHAN PRADHAN, ANGUL MP	RAMESH CHANDRA JENA	19165/2025
172	D-WP(C)/44051/2025 WP(C)/30554/2025	KESHAB MAJHI MP	KABIRAJ PRADHAN	19166/2025
173	D-WP(C)/44054/2025 WP(C)/30464/2025	SNIGDHA MOHANTY MP	BIDESH RANJAN BEHERA	19167/2025
174	D-WP(C)/44055/2025 WP(C)/30560/2025	BICHITRA @ BICHITRANANDA SENAPATI MP	KABIRAJ PRADHAN	19168/2025
175	D-WP(C)/44061/2025 WP(C)/30536/2025	SARMISTHA DASH MP	PITAMBAR PANDA	19169/2025
176	D-WP(C)/33905/2025 WP(C)/23496/2025	BABA SIDHESWAR WSHG MP	SRINIVAS MOHANTY	19170/2025
177	D-WP(C)/41880/2025 WP(C)/28989/2025	PRIYA RANJAN MOHANTY MP	BIKRAM CHANDRA HGADEI	19171/2025
178	D-WP(C)/31916/2025 WP(C)/22272/2025	UMA MAHESWAR WSHG MP	SRINIVAS MOHANTY	19172/2025
179	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA MP	AMITABH MISHRA	19173/2025
180	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA MP	AMITABH MISHRA	19174/2025
181	D-WP(C)/44053/2025 WP(C)/ /	PRATAP CHANDRA DHALSAMANATA MP	SAMARENDRA BEURA	19175/2025
182	D-WP(C)/40957/2023 WP(C)/40957/2023	SUSHREE ANUPAMA JENA MP	LALATENDU SAMAL	19176/2025
183	D-WP(C)/44063/2025 WP(C)/ /	LALIT MOHAN SAMANTARAY MP	DR.PURUSOTTAM CHULI	19177/2025

184	D-WP(C)/44065/2025 WP(C)/ /	SUMITRA JENA MP	CHANDAN KUMAR SAHOO	19178/2025
185	D-WP(C)/44056/2025 WP(C)/30588/2025	Er DEBASISHA HOTA MP		19179/2025
186	D-WP(C)/44066/2025 WP(C)/30553/2025	SANDHYARANI JENA MP	SATYAJIT MOHAPATRA (2)	19180/2025
187	D-WP(C)/44057/2025 WP(C)/30563/2025	SASHIKA NAIK MP	PRASHANT KUMAR MISHRA	19181/2025
188	D-WP(C)/44068/2025 WP(C)/ /	LINGARAJ PRAHARAJ MP	JAGAJIBAN PRADHAN	19182/2025
189	D-WP(C)/52052/2024 WP(C)/31684/2024	ABHISHEK PATNAIK MP	SOUBHAGYA SWAIN	19183/2025
190	D-WP(C)/44074/2025 WP(C)/ /	NATIONAL ALUMINIUM COMPANY LTD, MP	ANGURATH	19184/2025
191	D-WP(C)/44060/2025 WP(C)/ /	KUNDAN MAHAKUL MP	SRINIVAS MOHANTY	19185/2025
192	D-WP(C)/44078/2025 WP(C)/ /	ARUN KUMAR HOTA MP	PAMI RATH	19186/2025
193	D-WP(C)/44083/2025 WP(C)/ /	RAKESH KUMAR PRUSTY MP	JATINDRA KUMAR MOHAPATRA	19187/2025
194	D-WP(C)/43282/2025 WP(C)/30483/2025	UNION OF INDIA MP	SATYA SINDHU KASHYAP	19188/2025
195	D-WP(C)/42338/2025 WP(C)/29320/2025	LATA KUMBHAR MP	AMIT PRASAD BOSE	19189/2025
196	D-WP(C)/42338/2025 WP(C)/29320/2025	LATA KUMBHAR MP	AMIT PRASAD BOSE	19190/2025
197	D-WP(C)/44084/2025 WP(C)/ /	M/S JYOTSNA ELECTRICAL APPLIANCE MP	BRUNDABAN ROUT	19191/2025
198	D-WP(C)/19298/2025 WP(C)/15325/2025	AKSHAYA KUMAR SINGH MP		19192/2025
199	D-WP(C)/19298/2025 WP(C)/15325/2025	AKSHAYA KUMAR SINGH MP		19193/2025
200	D-WP(C)/44089/2025 WP(C)/ /	M/S D.K ENGINEERING AND CONSTRUCTION MP	SIDHANT DWIBEDI	19194/2025
201	D-WP(C)/43147/2025 WP(C)/30247/2025	RAJESH CHANDRA PATI MP	SATYA SINDHU KASHYAP	19195/2025
202	D-WP(C)/43141/2025 WP(C)/30245/2025	RASHMITA MALLICK MP	SOHARDDA SUMAN	19196/2025
203	D-WP(C)/38554/2025 WP(C)/27933/2025	SUBHAS CHANDRA PARIDA MP	JASHOBANTA DASH	19197/2025
204	D-WP(C)/44102/2025 WP(C)/ /	MADHU SUDAN ROUT MP	BIRAJA PRASANNA DAS	19200/2025
205	D-WP(C)/41860/2025 WP(C)/29200/2025	SAUNRIMANI MURMU MP	BIJAYA KUMAR BEHERA 1	19201/2025
206	D-WP(C)/44102/2025 WP(C)/ /	MADHU SUDAN ROUT MP	BIRAJA PRASANNA DAS	19202/2025
207	D-WP(C)/44090/2025 WP(C)/ /	M/S D.K. ENGINEERING AND CONSTRUCTION MP	SIDHANT DWIBEDI	19203/2025
208	D-WP(C)/13677/2025 WP(C)/9735/2025	RAMESH KUMAR SAHOO MP	SIDHANT DWIBEDI	19204/2025
209	D-WP(C)/27529/2025 WP(C)/21214/2025	BISSNUPRIYA BASTI MP	DILLIP KUMAR MOHAPATRA	19205/2025
210	D-WP(C)/44108/2025 WP(C)/ /	SIBASIS SAHU MP	GIRIDHARI SINGH	19206/2025
211	D-WP(C)/27529/2025 WP(C)/21214/2025	BISSNUPRIYA BASTI MP	DILLIP KUMAR MOHAPATRA	19207/2025
212	D-WP(C)/43978/2025 WP(C)/ /	NAMITA SETHI MP	DIPTI RANJAN MOHAPATRA	19208/2025
213	D-WP(C)/44113/2025 WP(C)/ /	BIPIN BIHARI SAHOO MP	RAMANI KANTA PATTANAIK	19209/2025
214	D-WP(C)/44115/2025 WP(C)/ /	SUJATA SAHU MP	ARUN KUMAR PATRA	19210/2025
215	D-WP(C)/44122/2025	M/S.AYUSHI GALVANO, ANGUL	ASIT KUMAR DASH	

	WP(C)/ /	MP		19211/2025
216	D-WP(C)/44121/2025	M/S. VIDISHA KRAFT, CUTTACK	ADITYA NARAYAN RAY	
	WP(C)/ /	MP		19212/2025
217	D-WP(C)/44138/2025	THE LEGAL EXECUTIVE, SHRIRAM GENERAL INSURANCE BRANCH, CUTTACK	PRASANTA KUMAR MOHANTHA	
	WP(C)/ /	MP		19213/2025
218	D-WP(C)/44137/2025	M/S. BHARAT ENGINEERING, ANGUL	ASIT KUMAR DASH	
	WP(C)/ /	MP		19214/2025
219	D-WP(C)/28148/2025	M/S INDIAN MEDICAL ASSOCIATION (IMACHITUR)	CHITRASEK PARIDA	
	WP(C)/20611/2025	MP		19215/2025
220	D-WP(C)/44142/2025	SATYABHAMA NAYAK	LAXMIKANTA MOHANTY	
	WP(C)/30534/2025	MP		19216/2025
221	D-WP(C)/44143/2025	CHOLAMANDALAM MS GENERAL INSURANCE BRANCH, CUTTACK	ANIL KUMAR DUTTA	
	WP(C)/ /	MP		19217/2025
222	D-WP(C)/43628/2025	MANINI PANDA	SAROJA KANTA SAMAL,	
	WP(C)/30272/2025	MP		19218/2025
223	D-WP(C)/44147/2025	SASMITA NAG	SOUMYA MISHRA	
	WP(C)/ /	MP		19219/2025
224	D-WP(C)/48279/2024	SUPRAVA DAS	NARAYAN PRASAD PARIJA	
	WP(C)/28967/2024	MP		19220/2025
225	D-WP(C)/26311/2022	PUSPANJALI DASH	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/26311/2022	MP		19221/2025
226	D-WP(C)/44149/2025	THE CHIEF EXECUTIVE OFFICER, TPNODIPALASOR	DEBIPRAKASH KUMAR TRIPATHY	
	WP(C)/ /	MP		19222/2025
227	D-WP(C)/27373/2022	SAMIR KUMAR PATRO	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/27373/2022	MP		19223/2025
228	D-WP(C)/44150/2025	RAMESH CHANDRA GUNTHA	DESHA RANJAN RATH	
	WP(C)/ /	MP		19224/2025
229	D-WP(C)/26317/2022	MANASH RANJAN PRADHAN	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/26317/2022	MP		19225/2025
230	D-WP(C)/27728/2022	SIDHI KANTA TRIPATHY	SOUMYA DEV RAY	
	WP(C)/27728/2022	MP		19226/2025
231	D-WP(C)/44150/2025	RAMESH CHANDRA GUNTHA	DESHA RANJAN RATH	
	WP(C)/ /	MP		19227/2025
232	D-WP(C)/28730/2022	NARAHARI MAHAPATRA	ASHOK KUMAR PANIGRAHI	
	WP(C)/28730/2022	MP		19228/2025
233	D-WP(C)/27814/2022	CHIRANJIBI SAHU	PARSURAM DAS	
	WP(C)/27814/2022	MP		19229/2025
234	D-WP(C)/27784/2022	SAMARENDRA PRADHAN	SAMEER KUMAR DAS	
	WP(C)/27784/2022	MP		19230/2025
235	D-WP(C)/28028/2022	PRADIP KUMAR PATRA	ASHOK KUMAR PANIGRAHI	
	WP(C)/28028/2022	MP		19231/2025
236	D-WP(C)/44153/2025	BHADRA PUJARI	NIRANJAN LENKA	
	WP(C)/30573/2025	MP		19232/2025
237	D-WP(C)/28733/2022	KISHOR CHANDRA BHOI	ASHOK KUMAR PANIGRAHI	
	WP(C)/28733/2022	MP		19233/2025
238	D-WP(C)/32263/2023	PADMANAVA PARHI		
	WP(C)/32263/2023	MP		19234/2025
239	D-WP(C)/44157/2025	DEEPAMUDRA GURU	AGASTI KANUNGO	
	WP(C)/ /	MP		19235/2025
240	D-WP(C)/44158/2025	M/S JSW UTKAL STEEL LIMITED., MUMBAI	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		19236/2025
241	D-WP(C)/46027/2024	DR. SUSHREE SANGEETA KAR	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/27272/2024	MP		19237/2025
242	D-WP(C)/44160/2025	PRABHAT DASH	PARSURAM DAS	
	WP(C)/30566/2025	MP		19238/2025
243	D-WP(C)/44181/2025	KHETRA MOHAN NAYAK	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		19239/2025
244	D-WP(C)/44164/2025	SUSHAMA KUMARI JENA	SURAVI MOHANTY	
	WP(C)/30559/2025	MP		19240/2025
245	D-WP(C)/40220/2025	JAI BALAJI JYOTI STEELS LTD., ROURKELA		
	WP(C)/28674/2025	MP		19241/2025
246	D-WP(C)/4009/2024	SABITRI SAHOO	GOKULANANDA PADHI	
	WP(C)/2600/2024	MP		19242/2025

247	D-WP(C)/44194/2025 WP(C)/ /	RASHMI RANJAN SAHOO MP	PRADEEP KUMAR MAHAPATRA	19243/2025
248	D-WP(C)/44195/2025 WP(C)/ /	SUMA DEVI DASH MP	BISWAJIT NAYAK	19244/2025
249	D-WP(C)/44200/2025 WP(C)/ /	SUJATA PATTTANAYAK MP	BISWAJIT NAYAK	19245/2025
250	D-WP(C)/44215/2025 WP(C)/ /	MADHUCHANDA SAHANI @ MOHANTY MP	AMIT PRASAD BOSE	19246/2025
251	D-WP(C)/4351/2022 WP(C)/4351/2022	HITESH KUMAR JAGATI MP	PRASANTA KUMAR SATAPATHY	19247/2025
252	D-WP(C)/10333/2022 WP(C)/10333/2022	NIRMAL CHANDRA PANIGRAHI MP	MR. NIRMAL CHANDRA PANIGRAHI(IN PERSON), (DIPTIMAYEE DHA	19248/2025
253	D-WP(C)/29496/2025 WP(C)/20617/2025	AMAN KUMAR PANDA MP	KARUNAKAR RATH	19249/2025
254	D-WP(C)/30815/2025 WP(C)/21550/2025	REETANJALI MISHRA MP	KARUNAKAR RATH	19250/2025
255	D-WP(C)/44225/2025 WP(C)/ /	JOGESWAR BALIARSINGH MP	SHANTI PRAKASH MOHANTY	19251/2025
256	D-WP(C)/44229/2025 WP(C)/ /	ASHOK KUMAR SAHU MP	AGNIHOTRA SAHU	19252/2025
257	D-WP(C)/44230/2025 WP(C)/ /	KHIROD MISHRA @ KHIRODA CHANDRA MP	MISHRA CHANDRA TRIPATHY	19253/2025
258	D-WP(C)/16906/2025 WP(C)/11362/2025	RANJAN KUMAR ROUT MP	ANJAN KUMAR BISWAL	19254/2025
259	D-WP(C)/32266/2021 WP(C)/32266/2021	PRABHANANDA MAJHI MP	UPENDRA KUMAR SAMAL	19255/2025
260	D-WP(C)/44237/2025 WP(C)/ /	M/S JAYSHREE CHEMICALS LTD, KOLKOTA MP	SANTOSH KUMAR MISHRA	19256/2025
261	D-WP(C)/44236/2025 WP(C)/ /	RAJESH KUMAR SAHOO MP	NIRANJAN LENKA	19257/2025
262	D-WP(C)/44243/2025 WP(C)/ /	PRABHASINI PANIGRAHY MP	BANSHIDHAR SATAPATHY	19258/2025
263	D-WP(C)/2961/2023 WP(C)/2961/2023	DEVU RAMAMANI MP	KADAR MOHAMMAD	19259/2025
264	D-WP(C)/44247/2025 WP(C)/ /	RAMA CHANDRA NAYAK MP	BIPLABA P.B. BAHALI	19260/2025
265	D-WP(C)/38379/2025 WP(C)/26605/2025	KAMALINI NAYAK MP	ARJUNA CHARANA BEHERA	19261/2025
266	D-WP(C)/44255/2025 WP(C)/ /	PRASANT KUMAR PANIGRAHI MP	ASOK MOHANTY	19262/2025
267	D-WP(C)/44260/2025 WP(C)/ /	BIPIN KUMAR NAYAK MP	HRUDANANDA MOHAPATRA	19263/2025
268	D-WP(C)/33926/2025 WP(C)/23481/2025	SUSANTA NAYAK MP	SUKANTA KUMAR DALAI	19264/2025
269	D-WP(C)/44267/2025 WP(C)/ /	SAROJ KUMAR SAHU MP	SUSANTA KUMAR MISHRA	19265/2025
270	D-WP(C)/44202/2025 WP(C)/ /	HIMANSU SEKHAR SAHOO @ SUDHANSU MP	SEKHAR SAHOO BAUG	19266/2025
271	D-WP(C)/36443/2023 WP(C)/36443/2023	SUSANTA NAIK MP	NILAMADHAB PRAHARAJ	19267/2025
272	D-WP(C)/44275/2025 WP(C)/ /	HRUDANANDA GIRI MP	GOPAL KRUSHNA NANDA	19268/2025
273	D-WP(C)/22038/2017 WP(C)/22038/2017	RAJENDRA BARIHA MP	M/S.VIJAYA KAR	19269/2025
274	D-WP(C)/44284/2025 WP(C)/ /	NIRUPAMA MALIK MP	PRINOY MOHANTY	19270/2025
275	D-WP(C)/44283/2025 WP(C)/ /	SAHEB BEHERA MP	PURNA CHANDRA MISHRA	19271/2025
276	D-WP(C)/22037/2017 WP(C)/22037/2017	RAJENDRA BARIHA MP	M/S.VIJAYA KAR	19272/2025
277	D-WP(C)/41555/2025 WP(C)/28817/2025	ROHIT RANJAN ROURAY MP	BHABANI SANKAR DAS	19273/2025
278	D-WP(C)/44285/2025	MOHAMMAD RAFIK NAGANI	AMITAV TRIPATHY	

	WP(C)/ /	MP		19274/2025
279	D-WP(C)/44286/2025	JAGABANDHU DAS	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		19275/2025
280	D-WP(C)/44293/2025	CHIEF EXECUTIVE OFFICER, TPWODL, SAMPALPUR	ARJUNA KUMAR TRIPATHY	
	WP(C)/ /	MP		19276/2025
281	D-WP(C)/44210/2025	SANTOSH KUMAR BEHERA	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		19277/2025
282	D-WP(C)/40235/2025	SK.ABDUL OBRAD @ OHID		
	WP(C)/28267/2025	MP		19278/2025
283	D-WP(C)/40262/2025	SK.ABDUL OBRAD @ OHID		
	WP(C)/28257/2025	MP		19279/2025
284	D-WP(C)/30224/2025	M/S TRILOK INDUSTRIES, SUNDARGARH	PABITRA KUMAR NAYAK	
	WP(C)/21422/2025	MP		19280/2025
285	D-WP(C)/44316/2025	SIMAKSAN SWAIN	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		19281/2025
286	D-WP(C)/36354/2025	RAGHUNATH SWAIN	NIHAL RATH	
	WP(C)/25176/2025	MP		19282/2025
287	D-WP(C)/44328/2025	MANAGING COMMITTEE OF SUHAGPUR SERVICE CO-OPERATIVE SOCIETY LTD., PURI		
	WP(C)/ /	MP		19283/2025
288	D-WP(C)/44332/2025	NEENA BEURA	NIHAL RATH	
	WP(C)/ /	MP		19284/2025
289	D-WP(C)/44334/2025	BISHNU CHARAN BEHURA	BAIDHAR SAHOO	
	WP(C)/ /	MP		19285/2025
290	D-WP(C)/44335/2025	SUPRABHA SAHU	PITAMBAR JENA	
	WP(C)/ /	MP		19286/2025
291	D-WP(C)/37314/2020	BIKASH CHANDRA PRADHAN	NIRMAL RANJAN ROUSTRAY, M/S ADITYA MISHRA, SHARMISTHA PRADHAN	
	WP(C)/37314/2020	MP		19287/2025
292	D-WP(C)/44338/2025	M/S SATYA SWARUP MISHRA, DHENKANAL	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		19288/2025
293	D-WP(C)/35843/2025	M/S RICE AND SPICE, ROURKELA	MILLON KUMAR	
	WP(C)/24685/2025	MP		19289/2025
294	D-WP(C)/44340/2025	KAMAKSHI PRASAD PADHY	PITAMBAR JENA	
	WP(C)/ /	MP		19290/2025
295	D-WP(C)/43091/2023	HIMANSU SEKHAR MISHRA	SURYAKANTA DASH, DEBA KUMAR RATH	
	WP(C)/43091/2023	MP		19291/2025
296	D-WP(C)/39397/2025	PREM CHAND AGARWAL	M. MALLESWARAM	
	WP(C)/28503/2025	MP		19292/2025
297	D-WP(C)/44343/2025	P.RAMESH	ARIJEET MISHRA	
	WP(C)/ /	MP		19293/2025
298	D-WP(C)/29405/2025	SRIDEBI @ SRIDEVI BHUYAN	SAI SAGAR MOHAPATRA	
	WP(C)/ /	MP		19294/2025
299	D-WP(C)/44345/2025	SURENDRA BISOI	ARIJEET MISHRA	
	WP(C)/ /	MP		19295/2025
300	D-WP(C)/20116/2016	BHARAT MOTORS LTD.	M/S.M.R.MISHRA	
	WP(C)/20116/2016	MP		19296/2025
301	D-WP(C)/20116/2016	BHARAT MOTORS LTD.	M/S.M.R.MISHRA	
	WP(C)/20116/2016	MP		19297/2025
302	D-WP(C)/43958/2025	JAGANNATH BEHERA	PRADEEP KUMAR MAHAPATRA	
	WP(C)/30511/2025	MP		19298/2025
303	D-WP(C)/20115/2016	SHREE BHARAT MOTORS LTD.	M/S.M.R.MISHRA	
	WP(C)/20115/2016	MP		19299/2025
304	D-WP(C)/20115/2016	SHREE BHARAT MOTORS LTD.	M/S.M.R.MISHRA	
	WP(C)/20115/2016	MP		19300/2025
305	D-WP(C)/44353/2025	RABINDRA KUMAR PATRA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		19301/2025
306	D-WP(C)/43726/2025	SASMITA SAHOO	ASOK MOHANTY	
	WP(C)/30496/2025	MP		19302/2025
307	D-WP(C)/44355/2025	ANUBRATA BARA	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		19303/2025
308	D-WP(C)/44361/2025	BIBHU PRASAD BEURA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		19304/2025
309	D-WP(C)/44362/2025	KAMALA RAY SACHADEB	ARIJEET MISHRA	
	WP(C)/ /	MP		19305/2025

310	D-WP(C)/44371/2025 WP(C)/ /	SERIMUNDAPURAM RAMULUAMMA MP	HARA PRASAD RATH	19306/2025
311	D-WP(C)/44327/2025 WP(C)/ /	SUNIL KUMAR MANGARAJ MP	SUKANTA KUMAR DALAI	19307/2025
312	D-WP(C)/44377/2025 WP(C)/ /	MANAS RANJAN KABI MP	JAJATI KESHARI KHUNTIA	19308/2025
313	D-WP(C)/44384/2025 WP(C)/ /	SAJID KHAN MP	ARIJEET MISHRA	19309/2025
314	D-WP(C)/44382/2025 WP(C)/ /	KUNU SETHI MP	ARIJEET MISHRA	19310/2025
315	D-WP(C)/44387/2025 WP(C)/ /	CHANDRA SEKHAR JANI @ KUNA JANI MP	ARIJEET MISHRA	19311/2025
316	D-WP(C)/44329/2025 WP(C)/ /	HARI NAYAK MP	PRASHANTA KUMAR NAYAK	19312/2025
317	D-WP(C)/44389/2025 WP(C)/ /	JEEBAN KUMAR NAYAK MP	SUBHADUTTA ROUSTRAY	19313/2025